



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)/458/2020 FIXED	JARO NATUNG AND 3 ORS. Versus N.T.GLOW, IRS AND 5 ORS.	MR. S K DEORI MS. SOMILA MR. B DEORI MR. A KASHYAP	MR. B D GOSWAMI (R- 2) MR. B D GOSWAMI (R- 2) MR A CHANDRAN (R- 2) MR A CHANDRAN (R- 2) MR A HUSSAIN (r-3,6)
2	I.A.(Civil)/3980/2024 in WA/14260/2024 WITH WA/14260/2024 (Filing Number)	MD FARIZ UDDIN Versus THE STATE OF ASSAM AND 6 ORS MD FARIZ UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR E AHMED MR. R A CHOUDHURY M. ROBBANI M. ROBBANI	SC, ELEM. EDU GA, ASSAM
3	I.A.(Civil)/3991/2024 in WA/12595/2024 WITH WA/12595/2024 (Filing Number)	THE REGISTRAR ASSAM AGRICULTURAL UNIVERSITY AND 2 ORS Versus ANUREKHA BARUAH AND 2 ORS THE REGISTRAR ASSAM AGRICULTURAL UNIVERSITY AND 2 ORS Versus ANUREKHA BARUAH AND 2 ORS	MR. K P PATHAK MR. D GOGOI MR. I BORTHAKUR MR. K P PATHAK	MR. S M SARMA(R-1) MR. S M SARMA(R-1) MR. A M DUTTA MR. A M DUTTA DY.S.G.I. SC. AGRICULTURE
4	I.A.(Civil)/79/2025 in WA/15073/2024 WITH WA/15073/2024 (Filing Number)	INDIAN OIL CORPORATION LTD Versus KAMALAKSHA DUTTA AND ANR INDIAN OIL CORPORATION LTD Versus KAMALAKSHA DUTTA AND ANR	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI MR. A SARMA	MR. B BARUAH (R-1,2) MR U RONGPI(R-1,2)
5	I.A.(Civil)/93/2025 in WA/15070/2024	INDIAN OIL CORPORATION LTD Versus KISHAN KR CHHETRY	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	MR. B BARUAH
6	I.A.(Civil)/269/2025 IN ITA 6/2024 (D/O) in ITA/6/2024	MR SANJAY GARG AND ANR Versus WILLIAMSON FINANCIAL SERVICES LIMITED	PRABIN KR. BORA	SC, ITD

7	WITH I.A.(Civil)/345/2025 ITA 7/2024 (D/O)	MR SANJAY GARG AND ANR Versus WILLIAMSON FINANCIAL SERVICES LIMITED	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR. N N DUTTA MR P K BORA B SARMA	SC, INCOME TAX
8	WITH I.A.(Civil)/346/2025 ITA 4/2024 (D/O)	SANJAY GARG AND ANR Versus WILLIAMSON FINANCIAL SERVICES LTD	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, ITD
9	WITH I.A.(Civil)/400/2025 ITA 2/2024 (D/O)	SANJAY GARG AND ANR Versus WILLIAMSON FINANCIAL SERVICES LTD AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	
10	I.A.(Civil)/535/2025 in WA/1633/2025	SMTI GEETA BARMAN Versus THE STATE OF ASSAM AND ORS	MR.S DAS MR K DAS MR.H GOGOI MS. P KALITA	GA, ASSAM SC, AG SC, FINANCE SC, PWD
	WITH WA/1633/2025 (Filing Number)	SMTI GEETA BARMAN Versus THE STATE OF ASSAM AND ORS	MR KAUSTAV DAS	
11	I.A.(Civil)/673/2025 in WA/9356/2024	MAGAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	SC, AG SC, IRRIGATION SC, FINANCE DEPTT.
	WITH WA/9356/2024 (Filing Number)	MAGAR KALITA Versus THE STATE OF ASSAM AND 5 ORS F	MR. P J SAIKIA	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
12	WP(C)/6594/2024	ASSAM CHAH KARMACHARI SANGHA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. S CHAKRABORTY	GA, ASSAM
13	WA/128/2025	NAVA KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY K RAHMAN MR. SAIDUL ALOM	GA, ASSAM SC, BTADC SC, REVENUE
14	WA/133/2025	THE ASSAM CO OPERATIVE APEX BANK LTD Versus PHANIDHAR CHAUDHURY	MR. J K GOSWAMI	
15	WA/134/2025	INDIAN OIL CORPORATION LTD Versus C H GOVINDA	MR. A SARMA MR. K KALITA MS G SWAMI L SANGTAM	MR U RONGPI
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
16	PIL/17/2025	PRACHURJYA BORBORUAH Versus THE PRINCIPAL CHIEF CONSERVATOR OF FOREST AND HEAD OF FOREST FORCE	MR P BORBORUAH PETITIONER IN PERSON	GA, AP SC, FOREST GA, NAGALAND
17	WA/136/2025	M/S. CINNAMARA ROLLER FLOUR MILLS, Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS G DUGAR	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				

18	PIL/47/2020	JEEVAN MUNDA Versus THE UNION OF INDIA AND 34 ORS.	MR. K N CHOUDHURY	MR C BARUAH (R-2 & 3) GA, ASSAM MR D DAS (r-34) SC, NHAI MR. B CHAKRAVARTY (R-34) MR N N UPADHYAYA MR. B PATHAK MR. M KALITA (R14, R16-R18, R20, R24, R25, R35) MR. K K PARASAR MR. B B KAKATI MR. R THADANI (R14, R16-R18, R20, R24, R25, R35) MR. J HATIMURIA MR B HAZARIKA ASSTT.S.G.I. MR. A PHUKAN (R14, R16-R18, R20, R24, R25, R35) SC, K A A C
	WITH I.A.(Civil)/37/2021 in PIL/47/2020	PRINCIPAL SECY. TO THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 5 ORS. Versus JEEVAN MUNDA M/S B N INDUSTRIES PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	SC, K A A C	MR. K N CHOUDHURY
19	WA/178/2024	M/S S B N INDUSTRIES PVT LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D SARAF MR.S S GUPTA	SC, INDUSTRIES
20	WITH WA/151/2024	M/S S B N INDUSTRIES PVT LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D SARAF MR.S S GUPTA	SC, FINANCE & TAXATION
21	WA/226/2024	BOARD OF DIRECTORS OF GREATER BADARPUR PRIMAY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MS F BEGUM	SC, CO OP MR B SINHA (R-4) MR. H ISLAM(R-4)
	WITH I.A.(Civil)/2113/2024 in WA/226/2024	BOARD OF DIRECTORS OF GREATER BADARPUR PRIMAY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MS F BEGUM	SC, CO OP
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
22	WP(C)/1075/2024	SASHI MAHESWARI Versus THE GAUHATI HIGH COURT AND ANR	MR K K MAHANTA (Sr. Advocate) MS N BEGUM	SC, GHC
23	WITH WP(C)/3227/2024	SASHI MAHESWARI Versus THE GAUHATI HIGH COURT AND ANR	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, GHC
24	WP(C)/20/2025	SURAJ NAIDING AND 3 ORS. Versus THE N. C. HILLS AUTONOMOUS COUNCIL AND 5 ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTH	GA, ASSAM SC, NCHAC

HEARING

25	WA/138/2022 FIXED	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1) MR. P MAHANTA (r-1) MR. N K MURRY (R-1) MS P TOKBIPI (R-1) MS C DAS (r-1) MS. M BORGHAIN (r-1)
	WITH I.A.(Civil)/3681/2024			
26	PIL/45/2023	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM Versus KAPHOT DAM AND 7 ORS. PRITOM HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. D SAIKIA MR. D SAIKIA MR. R BORPUJARI MS N BORDOLOI MR. M K CHOUDHURY MR. A R BHUYAN MR. JYOTIRMOY ROY MR. A BARKATAKI MR. M A I HUSSAIN MR. S H ZAMAN MR. C CHAKRAVARTY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR N A MAZARBHUIYA MR B P SARMAH B SAHA MR. JAYANTA ROY	GA, ASSAM MS. R B BORA, GA(R 1 to 4)
27	WP(C)/426/2023	ABHIJIT NAG AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
28	PIL/6/2024 FIXED	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	GA, ASSAM SC, GHC
29	WITH PIL/11/2024	REETAM SINGH Versus THE STATE OF ASSAM AND 3 ORS	PETITIONER IN PERSON	GA, ASSAM SC, GHC SC, BAR COUNCIL

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LEAVE NOTE OF ADVOCATES FOR 23/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR J CHOPRA	30-04-2025	To	04-05-2025

21)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
22)	MR. S SARMA	21-04-2025	To	25-04-2025
23)	MR D K MISHRA	22-04-2025	To	24-04-2025
24)	MR B PRASAD	22-04-2025	To	24-04-2025
25)	MR P J BORAH	22-04-2025	To	24-04-2025
26)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,23rd April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1537/2025 FIXED	KRISHNA KANTA KAKATI Versus THE STATE OF ASSAM AND 3 ORS.	MR P BHARDWAJ MR M C KAKOTI	GA, ASSAM SC, PWD
2	WP(C)/1634/2025 FIXED	M/S B B CONSTRUCTION AND ANR Versus THE STATE OF ASSAM AND 7 ORS.	MR. N J KHATANIAR MS. N PHUKAN	GA, ASSAM SC, FOREST SC, PCB
3	WP(C)/1664/2025	M/S BINIT INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM SC, WATER RESOURCE
4	WP(C)/1806/2025 FIXED	M/S D KUMAR AND COMPANY Versus THE UNION OF INDIA AND ORS	MR. M K DAS C SAIKIA S J DUTTA	DY.S.G.I.
5	WP(C)/1876/2025	BADRUL ISLAM Versus THE STATE OF ASSAM AND ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER TARIQUE AZIZ	SC, IRRIGATION
6	WP(C)/1880/2025	SWAPAN DAS Versus THE STATE OF ASSAM AND ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER TARIQUE AZIZ	SC, IRRIGATION
7	WP(C)/1895/2025 FIXED	SUSHMITA SAIKIA ALIAS SUSHMITA DAS Versus THE STATE OF ASSAM AND ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, EXCISE DEPTT.
8	WP(C)/2051/2025 CAVT. NO.033620/25,N FIXED	MS PALLARPAM FISHERY SAMABAI SAMITEE LIMITED Versus THE STATE OF ASSAM	MR. S KATAKI MR P DEKA	MR D J MEDHI GA, ASSAM SC, FISHERY FOR CAVEATOR
9	WITH WP(C)/1888/2025 CAVT. NO. 033620/25,N	BAHARI RESERVE GAON MIN SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	GA, ASSAM MR S KHOUND MR D J MEDHI SC, FISHERY FOR CAVEATOR
10	WP(C)/2092/2025	M/S MANAS ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR A DASGUPTA MS B DAS MS. C BARMAN	GA, ASSAM
11	WP(C)/2097/2025	SAMIM UDDIN Versus THE UNION OF INDIA AND ORS	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	DY.S.G.I.

12	WP(C)/2098/2025	SHRI ROMEN GAYAN Versus THE STATE OF ASSAM AND ORS	M K BORAH MS. P. KASHYAP	SC, PWD
13	WP(C)/2106/2025	SMTI ANAMIKA DAS Versus THE STATE OF ASSAM AND 6 OTHERS	MR. I ALAM	GA, ASSAM SC, ELECTION COMMISSION.
14	WP(C)/2114/2025	JITEN ENGJAI Versus THE UNION OF INDIA AND ORS	MR B SARMAH MR G PATHAK K GURUNG	GA, ASSAM DY.S.G.I. SC, FOREST SC, PCB SC, K A A C
15	WP(C)/2115/2025	SRI RUBUL CH BHAGAWATI Versus THE STATE OF ASSAM AND ORS	MR. K M MAHANTA MR S GAUTAM	SC, FINANCE SC, PWD
ORDER (STAY VACATING)				
16	I.A.(Civil)/572/2019 in WP(C)/7823/2018	NATIONAL BANK FOR AGRICULTURE AND RURAL DEVELOPMENT (NABARD), Versus UNION OF INDIA AND 5 ORS.	MS. N MODI MR. S DUTTA MR. C SHARMA MR. S DUTTA	MR. S NATH MR. R C SANCHATI SC, SBI MR. C K BARUAH
	WITH WP(C)/7823/2018	KAMLESH KUMAR SURANA Versus THE UNION OF INDIA AND 6 ORS.	MR S SANCHETI MS S BHUMIJ MR. A SANCHETI MR. R C SANCHATI	MS. N MODI (R5) MR S DUTTA (R7) MR SISHIR DUTTA (R5) MR. S U AHMED (R7) MR. C K S BARUAH (C.G.C.) MR. C SHARMA (R5) ASSTT.S.G.I. MR. SIDHANT DUTTA (R5)
	WITH I.A.(Civil)/3548/2019 in WP(C)/7823/2018	UNION OF INDIA AND 3 ORS Versus KAMALESH SURANA	MR. C K S BARUAH	MR S SANCHETI MR. R C SANCHATI
ADMISSION				
17	WP(C)/1096/2018	MADAN BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. T DEWAN MR S DAS	GA, ASSAM MR. B CHOUDHURY(SC, AH&VD) MS. M KATAKI, (SC, AH &VD)
18	WP(C)/3413/2018	FAIZUL HOQUE LASKAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS C MEDHI MR. S NATH MR R DHAR MR. R A CHOUDHURY MR. R A MAJUMDAR	SC, P AND R.D. GA, ASSAM
19	WP(C)/8671/2018 FIXED	ABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MRS S B CHOUDHURY	MR. M Z AHMED GA, ASSAM MR. J HANDIQUE MR. A M DUTTA SC, REVENUE AND DISASTER MANAGEMENT DEPT SR. SC, APGCL
20	WP(C)/2534/2020	M/S. MAA LAXMI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	SC, PNRD MR. M NATH MS. R.B. BORAH, SC, BTC
21	WP(C)/5790/2021	SUBHASH CHANDRA DAS Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 3 ORS	MRS. R DEVI MR. A R TAHBILDAR	GA, ASSAM SC, APDCL S. KOTOKI (SC, AEGCL)
22	WP(C)/1330/2023	JYOTIRMOY SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, SOIL CONSERVATION DEPTT.
23	WP(C)/3862/2023 FIXED	MD. DERAJ SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, IRRIGATION
24	WP(C)/6645/2023	MOKBUL HUSSAIN PATOWARY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. S DUTTA (R/N- 3 & 4)

25	WP(C)/7345/2023 FIXED	M/S TINSUKIA DEVELOPMENT CORPORATION Versus THE STATE OF ASSAM AND 2 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. S S ROY (R-2 & R-3)
26	WP(C)/1008/2024 FIXED	DILIP GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, P H E SC, FINANCE
27	WP(C)/1238/2024	MAJIBUR RAHMAN @ MD MAZIBAR RAHMAN Versus THE SECRETARY AND REGISTRAR ASSAM STATE INFORMATION COMMISSION AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN	SC, WATER RESOURCE
28	WP(C)/1319/2024 FIXED	ASSAM CRICKET ASSOCIATION Versus THE UNION OF INDIA AND 4 ORS	MR. B GOGOI MR A CHALIHA	GA, ASSAM MR. S S ROY DY.S.G.I.
29	WP(C)/2529/2024	DHUMKAR FISHERMEN CO-OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. H ISLAM	GA, ASSAM MR. B U LASKAR (R-5) SC, FISHERY
30	WP(C)/3870/2024 FIXED	SIDDHESWARI DEB Versus THE STATE OF ASSAM AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	GA, ASSAM MR. B GOGOI DY.S.G.I. SC, REVENUE SC, FINANCE DEPTT.
31	WP(C)/5772/2024 FIXED	M/S DAKSIN TITAPANI SAMABAI SAMITI LTD AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI	SC, CO OP GA, ASSAM
	WITH I.A.(Civil)/548/2025 in WP(C)/5772/2024	SRI ABDUR RAFIQUE AND 3 ORS Versus DAKSIN TITIPANI SAMABAI SAMITI LTD AND ORS	MR. A A R KARIM	SC, CO OP GA, ASSAM P ADHIKARI
32	WP(C)/6226/2024 B/O	DIPTI SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR P DAS MR. V N UPADHYAY MS P MISHRA	GA, ASSAM
33	WP(C)/6763/2024 FIXED	KALYAN KR. KALITA AND 8 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	GA, ASSAM SC, EXCISE DEPTT.
34	WP(C)/449/2025	DILIP HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MR. C AGARWAL	GA, ASSAM SC, AFDC
35	WP(C)/453/2025 FIXED	REEJEET NUNISA Versus THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. D THAOSEN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD SC, NCHAC
36	WP(C)/979/2025 FIXED	PRADIP KUMAR DAS Versus THE STATE OF ASSAM	MR. D GOSWAMI MR N K KASHYAP MR. J KALITA	SC, PWD
37	WP(C)/1863/2025 FIXED	M/S SINGSON SERVICE STATION AND ANR Versus THE UNION OF INDIA AND ORS	MR. K N CHOUDHURY MS. S CHAKRAVARTY	MR. S S ROY (C.G.C) DY.S.G.I.
38	WITH WP(C)/3998/2024	M/S SINGSON SERVICE STATION AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MS. S CHAKRAVARTY T RAMCHIARY	MR. S S ROY(R-2,3) MR. S BORTHAKUR(R-2,3) MS TOSHISENLA (R-4) DY.S.G.I.

	WITH I.A.(Civil)/741/2025 in WP(C)/3998/2024	SINGSON SERVICE STATION Versus THE UNION OF INDIA	MR. K N CHOUDHURY MS. S CHAKRAVARTY	DY.S.G.I.
39	WP(C)/1932/2025 FIXED	NISHIKA ROADLINES PVT. LTD. Versus INDIAN OIL CORPORATION LIMITED	MR. P N GOSWAMI MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, OIL
40	WP(C)/1934/2025 FIXED	SRIMANTA SANKARDEV AUTO WORLD PVT. LTD. Versus INDIAN OIL CORPORATION LIMITED	MR. P N GOSWAMI MR. K P PATHAK MR BHARGAV DAS	SC, OIL
41	WP(C)/1935/2025 FIXED	SRIMANTA SANKARDEV AUTO WORLD PVT. LTD. Versus INDIAN OIL CORPORATION LIMITED	MR. P N GOSWAMI MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, OIL
42	WP(C)/1936/2025 FIXED	NISHIKA ROADLINES PVT. LTD. Versus INDIAN OIL CORPORATION LIMITED	MR. P N GOSWAMI MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, OIL
<u>ORDERS</u>				
43	Cont.Cas(C)/524/2016	GAJEN BARMAN Versus RAJEN DAS and ANR.	MR.M DEKA MR.S HOQUE	MR. R N DAS SC, WATER RESOURCE
44	Cont.Cas(C)/749/2022	PRAFULLA BRAHMA Versus ANURAG GOEL, IAS AND 2 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MR. S BORA (R1-R3) MR. R K MUSHAHARY (R1-R3) MR. D SAIKIA (R1-R3)
45	Cont.Cas(C)/50/2023	PARVEZ SHAHNAWAZ AHMED Versus GIAS UDDIN AHMED	MR M HASSAN MR. M SARMA MR M BARMAN	MR M J QUADIR
46	WITH WP(C)/270/2023	PARVEZ SHAHNAWAZ AHMED Versus ASSAM POWER DISTRIBUTION CORPORATION LTD. AND ORS	MR M HASSAN MR. M SARMA MR M BARMAN	SC, APDCL MR M J QUADIR (R 3) MS A JHA (R 3) MS S AHMED (R 3)
	WITH I.A.(Civil)/419/2023 in WP(C)/270/2023	PARVEZ SHAHNAWAZ AHMED Versus ASSAM POWER DISTRIBUTION CORPORATION LTD. AND 2 ORS.	MR M HASSAN MR. M SARMA MR M BARMAN	SC, APDCL
	WITH I.A.(Civil)/501/2023 in WP(C)/270/2023	GIAS UDDIN AHMED Versus PARVEZ SHAHNAWAZ AHMED AND 2 ORS.	MR M J QUADIR MS A JHA MS S AHMED	SC, APDCL MR M HASSAN(R-1) MR M BARMAN(R-1) MR. M SHARMA(R-1)
47	Cont.Cas(C)/666/2024	MOKABUL HUSSAIN Versus RAHUL KR GUPTA, IAS	MR. A K HUSSAIN	MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA
48	Cont.Cas(C)/672/2024	PRADIP KUMAR DAS Versus CHANDAN SHARMA AND 4 ORS.	MR K JAIN S A BAKHTIAR	MS M DAS(R-1) MS M DAS(R-1)
49	Cont.Cas(C)/673/2024	PRADIP KUMAR DAS Versus CHANDAN SHARMA AND 3 ORS.	MR K JAIN S A BAKHTIAR	MS M DAS (R-1,3) MS M DAS (R-1,3) MS M DAS (R-1,3) MS M DAS (R-1,3)
50	Cont.Cas(C)/703/2024	M/S MANARANJAN BRAHMA ENTERPRISE, Versus AKASH DEEP, IAS	MR S NEOGI MR. N J KHATANAR	MR. D SAIKIA (R1, R2) MR. S BORA (R1, R2) MR P NAYAK MR. R K MUSHAHARY (R1, R2)

51	WP(C)/1959/2024	MOMI DIGINGIA AND ANR Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 16 ORS	MR. D P MANDAL MR A.THAKURIA	SC, GST GA, ASSAM MR. J. ALI (R-17) MR. M. P. SARMA (R-17) MS. B M CHHETRI (R-17) MS A DUTTA (R-17) SC, G M D A SC, PF SC, GMC
52	WP(C)/2620/2024	DEBESH BASUMATARY AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR	SC, PWD
53	WP(C)/460/2025 WITH OFFICE NOTE, FIXED	M/S MAA ENTERPRISE Versus THE MISSING AUTONOMOUS COUNCIL AND 3 ORS.	MR. B CHAKRAVARTY MR. R K PRADHAN MR. A K SAIKIA A SARMA	SC, MISING AUTONOMOUS COUNCIL SC, WPT AND BC

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LEAVE NOTE OF ADVOCATES FOR 23/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR J CHOPRA	30-04-2025	To	04-05-2025
21)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
22)	MR. S SARMA	21-04-2025	To	25-04-2025
23)	MR D K MISHRA	22-04-2025	To	24-04-2025
24)	MR B PRASAD	22-04-2025	To	24-04-2025
25)	MR P J BORAH	22-04-2025	To	24-04-2025
26)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1209/2025	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
2	Bail Appln./1210/2025	JAHANGGIR ALOM @JAHANGIR ALOM Versus THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MS M BORAH A N HUSSAIN	PP, ASSAM
3	Bail Appln./1211/2025	RIDAY MUSHAHARY Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN P DEY	PP, ASSAM
4	Bail Appln./1212/2025	BALBIR SINGH AND ANR Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
5	Bail Appln./1213/2025	BIJU HAZARIKA Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
6	Bail Appln./1215/2025	FAKRUL ISLAM Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK S.D. AHMED	PP, ASSAM
7	Bail Appln./1216/2025	FAYZUL ALIAS FAIZUL KARIM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
8	Bail Appln./1217/2025	KASHMIR SINGH A DEAOO Versus THE UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM A SAHA	SC, NCB
9	Bail Appln./1222/2025	HANIF HUSSAIN @ MUJAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
10	Bail Appln./1223/2025	TUNHAULIAN LANGE Versus THE STATE OF ASSAM	MR. S D ROY L HANGZO R BARMAN	PP, ASSAM
11	Bail Appln./1224/2025	IMRAN UDDIN Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA	PP, ASSAM

12	Bail Appln./1226/2025	RAJIB PEGU Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
13	Bail Appln./1229/2025	GURMEL SINGH Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
14	Bail Appln./1231/2025	SRI ABHIJIT MALI Versus THE STATE OF ASSAM AND ANR.	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
15	Bail Appln./1232/2025	JAYNAL AHMED @ JOYNAL AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY A S PRODHANI	PP, ASSAM
<u>MOTION</u>				
16	Crl.Pet./395/2025	TRAILUKYA BORDOLOI Versus THE STATE OF ASSAM	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
17	Crl.Pet./421/2025	MD MAFEZ KHAN @ MOFFEZ KHAN Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
18	Crl.Pet./453/2025	SRI MANASH PRATIM GOGOI Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
19	Crl.Pet./454/2025	DHANTI DAS Versus THE STATE OF ASSAM AND ANR.	MR K THAKUR MR D MEDHI	PP, ASSAM
20	Crl.Pet./455/2025	PRANJU DUTTA HAZARIKA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
21	Crl.Pet./456/2025	HAZRAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED	PP, ASSAM
22	Crl.Pet./457/2025	SHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	PP, ASSAM
23	Crl.Pet./458/2025	SRI SUBRATA DAS Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY MS D.CHAKRABARTY	PP, ASSAM
24	Crl.Pet./459/2025	KUSHAL NEOG Versus THE STATE OF ASSAM AND ANR.	MR. N M DAS MR. J HATIMURIA	PP, ASSAM
25	AB/911/2025	REJAUL KARIM TALUKDAR @ MOSHARAF Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	PP, ASSAM
26	AB/913/2025	KASHEM ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
27	AB/916/2025	SRI PRAHLAD KONDHA Versus THE STATE OF ASSAM AND ANR	MS M KURMI MR R ISLAM S PAUL	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
28	Bail Appln./1884/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BINESH KUMAR ROY Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
29	Bail Appln./417/2025 BA 851/2025(D/O), FIXED	SADDAM ALI Versus THE STATE OF ASSAM	MR. R ALI DR. R HOQUE MR. MUSTAFA HUSSAIN	PP, ASSAM
30	WITH Bail Appln./654/2025	MOYNAL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA MR. SAYED SALIM AHMED	PP, ASSAM

31	Bail Appln./428/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAJIB RAY Versus THE STATE OF ASSAM AND ANR.	MR. D MAZUMDAR C V INTONG	PP, ASSAM
32	Bail Appln./431/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ROBINSON BAGH Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
33	Bail Appln./550/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL JALIL @ BOTAI Versus THE STATE OF ASSAM	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
34	Bail Appln./635/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MR BIKASH HARI JAMATI @ BIKASH HARI JAMATIA Versus THE STATE OF ASSAM	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	PP, ASSAM
35	Bail Appln./649/2025 WITH CASE RECORD(SCANNED COPY), FIXED	AINUL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
36	Bail Appln./693/2025 FIXED	AHAMMAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	MR S RAHMAN(R-2) MS. S PHUKAN(R-2) MR N Z AZAD (R-2) PP, ASSAM
37	Bail Appln./877/2025 FIXED	MD NUR JAMAL @ NUR JAMAL ISLAM Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH TANZIM L. CHOUDHURY	PP, ASSAM
38	Bail Appln./1078/2025 FIXD	ABDUL SADIK Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
39	Bail Appln./1123/2025 FIXED	SRI BIRBAL BASUMATARY Versus THE STATE OF ASSAM	MR P H KONWAR	PP, ASSAM
BAIL HEARING				
40	AB/2982/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAZIUL ISLAM Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	PP, ASSAM
41	AB/3176/2024 FIXED	NITAI MANDAL @ NITAY MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	MS. M K BROWN, Amicus Curiae, (R-2) PP, ASSAM
42	AB/357/2025 FIXED	NIRMAL PAYENG Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE MR. D KULI	PP, ASSAM
43	AB/497/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAHID AHMED Versus THE STATE OF ASSAM AND ANR.	MS G K DAS M BORO	PP, ASSAM
44	AB/524/2025 FIXED	ANURAGI CHANGMAI Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA M INGTI	PP, ASSAM
45	AB/557/2025 FIXED	SRI JAYANTA KALITA Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA MISS C S MARAK	PP, ASSAM
46	AB/824/2025 WITH OFFICE NOTE, FIXED	BHABEN SUTRADHAR Versus THE STATE OF ASSAM	MR. M BORAH MS B BORA	PP, ASSAM

ORDERS

47	I.A.(Civil)/1350/2024 WP(C) 1424/2011(D/O), WP(C) 3994/2011(D/O), FIXED in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	MR P NAYAK, SC, FINANCE DEPTT. (R-7) MR. B GOGOI, SC, FINANCE DEPARTMENT, ASSAM. MR. C SHARMA, SC, DEPTT. (R-5&6) OF SOCIAL JUSTICE & EMPOWERMENT
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WITH WP(C)/714/2022	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4) MR. B GOGOI, SC, FINANCE DEPARTMENT, ASSAM.
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48	WITH Cont.Cas(C)/769/2023	PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA
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LEAVE NOTE OF ADVOCATES FOR 23/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
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11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
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16)	R C SANCHATI	21-04-2025	To	05-05-2025
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18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR J CHOPRA	30-04-2025	To	04-05-2025
21)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
22)	MR. S SARMA	21-04-2025	To	25-04-2025
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24)	MR B PRASAD	22-04-2025	To	24-04-2025
25)	MR P J BORAH	22-04-2025	To	24-04-2025
26)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/1357/2025 FIXED, WITH LCR	SAMARTA BHANU Versus THE UNION OF INDIA AND 6 ORS.	MR. A PAUL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T SC, ECI
2 WP(C)/1482/2025 FIXED	RAHAM ALI Versus THE UNION OF INDIA AND 5 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3 WP(C)/1753/2025 FIXED	ATIYA TANVI RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K DEVI MR B KAUSHIK MS S A KHALIFA	GA, ASSAM
4 WP(C)/2085/2025	NURUL AMIN Versus THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
5 WP(C)/2096/2025	AIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A H M R CHOUDHURY J M SULAIMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION			
6 WP(C)/5633/2018 WITH LCR	FATIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR R ISLAM MR. S C BISWAS MR. R MAJUMDAR MS. K L R YANTHAN MS J BORAH SC, ECI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7 WP(C)/5643/2018 WITH LCR	MAZEDA KHATUN @ MOZIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

8	WP(C)/5647/2018 WITH LCR	AMIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/6014/2018 WITH LCR	ROMA DUTTA Versus UNION OF INDIA AND 5 ORS.	MR. A DEB MR S HOQUE MR S HOQUE MR. S Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/6016/2018 WITH LCR	SUBHA BISWAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH MS JWNGTHIMA BRAHMA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/6046/2018 WITH LCR	LAL BHANU BEGUM @ MAL BHANU BEGUM Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/6164/2018 WITH LCR	KULSUM BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. B BANERJEE MR. A MOBARAQUE	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/6197/2018 WITH LCR	SHAHIDA AHMED Versus THE UNION OF INDIA AND 6 ORS.	MR R ISLAM MR S M ABDULLAH P MR D SAIKIA MR. MD S HOQUE MS. A BORUAH MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/6999/2018 FIXED, WITH LCR	LUTFOR RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	MR Z HUSSAIN MS P BARMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/7211/2018 FIXED, WITH LCR	ISMAIL ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S S S RAHMAN MR Z HUSSAIN MS B B AHMED MR. M ISLAM MR. S B RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WITH WP(C)/3593/2016 WITH LCR	ISMAIL ALI Versus THE UNION OF INDIA and 5 ORS	MR.S S S RAHMAN MR Z HUSSAIN MS B B AHMED MR.S B RAHMAN MR S A BARBHUYAN MR.A W AMAN	GA, ASSAM(R2-6) ASSTT.S.G.I.R1
17	WP(C)/7225/2018 WITH LCR	MALLIKA BEGUM @ KHATUN Versus UNION OF INDIA AND 5 ORS.	MR D CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MR. T ALI MR. K CHOUDHURY MR. S N KRISHNATRAYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/7358/2018 WITH LCR	ARATI PAUL Versus THE UNION OF INDIA AND 5 ORS.	MR S CHAKRABORTY MR. R SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

19	WP(C)/7373/2018 WITH LCR	SINTA MONI DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, NRC MR. D BARUAH MS. A VERMA SC, ECI SC, ECI ASSTT.S.G.I. SC, F.T
20	WP(C)/7447/2018 WITH LCR	MUKLESH UDDIN @ MUKLESH ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	WP(C)/7504/2018 WITH LCR	MONORANJAN SARKAR @ MANORANJAN SAHA Versus THE UNION OF INDIA AND 5 ORS	MR. N HASAN MS. S KAKATI MR. A HASAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/7506/2018 WITH LCR	NABIN CHANDRA BARMAN Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS. A DUTTA MS A DAS MS A BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	WP(C)/1523/2022 WITH LCR	SACHIN BISWAS @ SACHINDRA BISWAS AND 12 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/5543/2022	FAJAR ALI @ MD FAZAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MS S PATAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/6013/2022	MD. JALAL UDDIN Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA MR. B. KUMAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
26	WP(C)/6069/2022	MEHERUN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR M AHMED MR A. ALI N. CHOUDHURY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	WA/433/2023 CAVT. NO.10982/023, FIXED WITH I.A.(Civil)/3420/2023 in WA/433/2023	BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MS. R B BORA, GA, ASSAM MR. M MONDAL FOR CAVEATOR
		BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MR. M MONDAL FOR CAVEATOR
28	WP(C)/4843/2024 WITH LCR	RAMJAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. K BORUAH MR. M ALAM MS. P BORAH	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WP(C)/6486/2024 FIXED, WITH LCR	LAL BHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S D PURKAYASTHA MR G JALAN S FAZIL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
30	WP(C)/252/2025 WITH LCR	PAHAR ALI @ MD. LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M U MONDAL MR. R ALI MR H A AHMED MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

	WITH I.A.(Civil)/805/2025 in WP(C)/252/2025	PAHAR ALI ALIAS MD LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS MAZEDA BEGUM @ MAZIDA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. M U MONDAL TAWHID ALOM LASKAR MR M AHMED A. K. KANU S W HUSSAIN	DY.S.G.I. GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
31	WP(C)/429/2025 FIXED, WITH LCR			
32	WP(C)/730/2025 FIXED, WITH LCR	CHAMPA DUTTA DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MR A TALUKDAR MR J DAS MS M.CHAKRABORTY	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
33	WP(C)/1267/2025 WITH LCR	SAHERA KHATUN Versus THE UNION OF INDIA	MD S HOQUE MR. M DEKA S ISLAM MS B A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
34	WP(C)/1304/2025 WITH LCR	SUKURJAN NESSA ALIAS SUKURON NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. P AHMED R KHA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
35	WP(C)/1346/2025 FIXED, WITH LCR	HASNA KHATUN ALIAS HASENA KHATOON Versus THE UNION OF INDIA AND 7 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
36	WP(C)/1354/2025 FIXED, WITH LCR	MD ABDUL BARRACK @ ABDUL BAREK Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN P DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
37	WP(C)/1416/2025 FIXED, WITH LCR	MARIYAM KHATUN Versus THE UNION OF INDIA	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
38	WP(C)/1421/2025 FIXED, WITH LCR	RAHELA BIBI Versus THE UNION OF INDIA	A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN MD A RAHMAN P DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ORDERS				
39	Review.Pet./31/2020 PART-HEARD, FIXED, WITH LCR, IN WP(C)/3189/2016 (D/O)	ELIZA BEGUM @ ELIZA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
40	WA/135/2018	N. MUNAL SINGH AND ORS Versus THE AGRICULTURE DEGREE HOLDER EMPLOYEES ASSOCIATION AND ORS	MR N DUTTA MS. B BHUYAN MS. J HAZARIKA MS. N BORAH DR K CHAND	MR. B P SAHU
	WITH I.A.(Civil)/1699/2018 in WA/135/2018	N. MUNAL SINGH AND ORS Versus THE AGRICULTURE DEGREE HOLDER EMPLOYEES ASSOCIATION AND ORS	DR K CHAND	
	WITH I.A.(Civil)/1700/2018 in WA/135/2018	N. MUNAL SINGH AND ORS Versus THE AGRICULTURE DEGREE HOLDER EMPLOYEES ASSOCIATION AND ORS	DR K CHAND	

41	Review.Pet./173/2019 WITH LCR, IN WP(C)/6420/2018 (D/O)	MD. NUR MAHAMMAD AND ANR Versus UNION OF INDIA AND 6 ORS	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
42	Review.Pet./76/2021 WITH LCR, IN WP(C)/3568/2016 (D/O)	KAMAL UDDIN AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
43	MC/8/2025 FIXED, IN WA/309/2024 (D/O), WITH OFFICE NOTE in WA/309/2024	M/S PHEROS STRUCTURAL PVT AND ANR Versus THE ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AND ORS	HARI PRASAD GUWALA	SC, AIDC
44	I.A.(Civil)/192/2025 WITH LCR in WP(C)/510/2025	SAHJAHAN ALI @ SHAJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/510/2025	SAHJAHAN ALI @ SHAJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. H ALI MR. J ABBAS MS. B LASKAR B BARMAN I HOQUE MS. H G DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
45	I.A.(CrI.)/364/2025 in W.P.(CrI.)/11/2025	RIMLY GOGOI SAIKIA Versus THE STATE OF ASSAM	MR. ARIF JWADDER	GA, ASSAM
	WITH W.P.(CrI.)/11/2025	RIMLY GOGOI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	FARIDUL AMIN MR. ARIF JWADDER	GA, ASSAM
		HEARING		
46	WP(C)/2586/2019 FIXED, WITH LCR	HAJRAT ALI @ HARJAT ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 23/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025

19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR J CHOPRA	30-04-2025	To	04-05-2025
21)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
22)	MR. S SARMA	21-04-2025	To	25-04-2025
23)	MR D K MISHRA	22-04-2025	To	24-04-2025
24)	MR B PRASAD	22-04-2025	To	24-04-2025
25)	MR P J BORAH	22-04-2025	To	24-04-2025
26)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 8

[THE SPECIAL DIVISION BENCH AND THE SINGLE
BENCH OF HONOURABLE MR. JUSTICE M.K. KALITA
WILL SIT AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Cri.A./122/2021 WITH LCR 1 BUNDLE. (ASSIGNED)., WITH OFFICE NOTE	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL, ASSAM.. SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)
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LEAVE NOTE OF ADVOCATES FOR 23/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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23)	MR D K MISHRA	22-04-2025	To	24-04-2025
24)	MR B PRASAD	22-04-2025	To	24-04-2025
25)	MR P J BORAH	22-04-2025	To	24-04-2025
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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 8

[SPECIAL DIVISION BENCH]

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE S.K. MEDHI AND
HONOURABLE MR. JUSTICE M.K. KALITA]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 Crl.A./130/2025	ANIL SIJALI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALAM MS P DAS	PP, ASSAM
2 Crl.A./132/2025	PANKAJ SARKAR @ SUBRATA SARKAR Versus THE STATE OF ASSAM AND ANR	MR. D K KOTHARI MR P PRAWAR MR. N KOTHARI MR. SUMANTA TALUKDAR	PP, ASSAM
WITH I.A.(Crl.)/370/2025 in Crl.A./132/2025	PANKAJ SARKAR @ SUBRATA SARKAR Versus THE STATE OF ASSAM	MR. D K KOTHARI MR P PRAWAR MR. N KOTHARI MR. SUMANTA TALUKDAR	PP, ASSAM
3 Crl.A./134/2025	AHMED HUSSAIN Versus THE STATE OF ASSAM AND ANR	MS. SUMATI CHAKRABORTY	PP, ASSAM
WITH I.A.(Crl.)/374/2025 in Crl.A./134/2025	AHMED HUSSAIN Versus THE STATE OF ASSAM AND ANR		PP, ASSAM
4 Crl.A./136/2025	AMAR MANDAL Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRABORTY MR D K BHATTACHARYYA	PP, ASSAM
WITH I.A.(Crl.)/377/2025 in Crl.A./136/2025	AMAR MANDAL Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRABORTY MR D K BHATTACHARYYA	PP, ASSAM
ORDERS			
5 W.P.(Crl.)/19/2023	MOHAMMAD ANUWAR Versus STATE OF ASSAM AND OTHERS	MS K LOYA MS. S NEWAR MR D KHAN	GA, ASSAM MR. R K D CHOUDHURY MRS. A GAYAN DY.S.G.I.
6 CRL.A(J)/31/2024 WITH LCR 4 FILES.	BISHAL GARH Versus THE STATE OF ASSAM		PP, ASSAM

7	I.A.(CrI.)/1005/2024 in CrI.A./468/2023 WITH CrI.A./468/2023	MD. ABUL BASHAR @ ABDUL BASHAR Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA PP, ASSAM MR. A GAUTAM
8	I.A.(CrI.)/41/2025 in CRL.A(J)/11939/2024 WITH CRL.A(J)/11939/2024 (Filing Number) WITH I.A.(CrI.)/11941/2024 (Filing Number)	MD. ABUL BASHAR @ ABDUL BASHAR Versus THE STATE OF ASSAM AND ANR. E PARIKSHIT KALITA Versus THE STATE OF ASSAM AND ANR PARIKSHIT KALITA Versus THE STATE OF ASSAM AND ANR PARIKSHIT KALITA Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM MRS. P B BORDOLOI PP, ASSAM MRS. P B BORDOLOI MRS. P B BORDOLOI
9	I.A.(CrI.)/368/2025 in CrI.A./2267/2025 WITH CrI.A./2267/2025 (Filing Number)	MD. AMINUL ALI Versus THE STATE OF ASSAM AND ANR AMINUL ALI Versus THE STATE OF ASSAM AND ANR	MS. A KAUSHAR MS J MARIYAM PP, ASSAM MR SAIDUL ISLAM
10	I.A.(CrI.)/371/2025 in CRL.A(J)/2910/2025 WITH CRL.A(J)/2910/2025 (Filing Number) WITH I.A.(CrI.)/2913/2025 (Filing Number)	PANKAJ HAZARIKA Versus THE STATE OF ASSAM AND ANR PANKAJ HAZARIKA Versus THE STATE OF ASSAM PANKAJ HAZARIKA Versus THE STATE OF ASSAM	PP, ASSAM MR. BITU HALDAR MR. BITU HALDAR
11	I.A.(CrI.)/378/2025 in CRL.A(J)/3071/2025 WITH CRL.A(J)/3071/2025 (Filing Number) WITH I.A.(CrI.)/3072/2025 (Filing Number)	MUNINDRA KALITA Versus THE STATE OF ASSAM MUNINDRA KALITA Versus THE STATE OF ASSAM MUNINDRA KALITA Versus THE STATE OF ASSAM	MRS. S KHATANIAR FOR LEGAL AID PP, ASSAM MRS SANGEETA KHATANIAR MRS SANGEETA KHATANIAR
HEARING			
12	CRL.A(J)/72/2022 3 Y 1 M 13 D :WITH LCR 4 FILES. P.B-2.	ARUN TANTI Versus THE STATE OF ASSAM	MR. RAKESH SARMA (Amicus Curiae) MR J DAS Ms B Bhuyan (Addl. PP, ASSAM)
13	CRL.A(J)/73/2022 2 Y 11 M 18 D :WITH LCR 4 FILES. P.B-2.	DHRUBAJYOTI BORAH Versus THE STATE OF ASSAM	MS. B SHARMA (Amicus Curiae) PP, ASSAM
14	Hill.Appeal/1/2024 WITH LCR 1 FILE WITH I.A.(Civil)/4269/2017 in Hill.Appeal/1/2024	UNION OF INDIA AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS. UNION OF INDIA and 2 ORS, Versus THE STATE OF ASSAM and 15 ORS,	DR. B N GOGOI MS. R BEGOM GA, ASSAM MR D C K HAZARIKA MR. R DHAR MS. J KALITA FOR CAVEATOR DR.B N GOGOI MS.R BEGOM GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MS.J KALITA MS. S SARMA FOR CAVEATOR

15	WITH I.A.(Civil)/4027/2018 in Hill.Appeal/1/2024	JOYDEB PHONGLO AND 13 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA	SC, RAILWAY
	WITH I.A.(Civil)/4089/2018 in Hill.Appeal/1/2024	AFFECTED PEOPLES CO-ORDINATION COMMITTEE OF N.C. HILLS Versus THE UNION OF INDIA AND 2 ORS	MR D C K HAZARIKA MS J KALITA	MR A DASGUPTA DR. B N GOGOI
	WITH I.A.(Civil)/3598/2022 in Hill.Appeal/1/2024	JOYDEB PHONGLO AND 13 ORS. Versus UNION OF INDIA and 2 ORS,	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
	WITH CRP(IO)/112/2021	THE UNION OF INDIA AND 2 ORS. Versus JOYDEEP PHONGLO AND 13 ORS.	MR A DASGUPTA MR G GOSWAMI	MR R DHAR
	WITH I.A.(Civil)/2275/2021 in CRP(IO)/112/2021	JOYDEB PHONGLO AND 13 ORS Versus THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA MR P BHATTACHARJYA	MR G GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 23/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
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25)	MR P J BORAH	22-04-2025	To	24-04-2025
26)	MR A W AMAN	23-04-2025	To	23-04-2025



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[For Wednesday,23rd April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/1141/2024 FIXED	MD SAFIQR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA MR P J DAS	SC, AFDC
2	Arb.P./11/2025	UNION OF INDIA AND 2 ORS. Versus M/S 3 MEA SUPPLY AND CONSTRUCTION	MR H GUPTA (C.G.C.)	
3	Cont.Cas(C)/150/2025	HEMEN BARO Versus GAUTOM DAS	MR. S Ali	
4	Cont.Cas(C)/152/2025	MANASH JYOTI BORGHAIN Versus DR RAVI KOTA	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	
5	Cont.Cas(C)/214/2025	SURAJ BORA Versus SMT. KEERTHI JALLI	MR D MAHANTA	
6	WP(C)/817/2025	SRI UTPAL KALITA AND ANOTHER Versus THE STATE OF ASSAM AND THREE ORS	MR. B K DAS	SC, BTC SC, IRRIGATION
7	WP(C)/1438/2025	ABDUR RAHIM CHOUDHURY Versus THE STATE OF ASSAM	MR D C NATH MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM
8	WP(C)/1635/2025 FIXED	SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 5 ORS	MR SISHIR DUTTA MR S DUTTA MS S MOCHAHARI MS K BORAH	MS M HAZARIKA(R-2 TO 6) MR. S MITRA(R-2 TO 6) MR A K BORO (R-2 TO 6) MR D KHAN (R-2 TO 6) MR. R. RAMEEZ(R-2 TO 6) DY.S.G.I.
9	WP(C)/1952/2025 FIXED	DARPAN GOSWAMI AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R SHARMA MS P PHUKAN	GA, ASSAM
10	WP(C)/2090/2025 CAVT. NO.030120/25,N	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. H ALI B BARMAN	GA, ASSAM MR. N UDDIN MR. M ISLAM MR S K CHHETRY FOR CAVEATOR SC. REVENUE

11	WP(C)/2091/2025	RAJDIP NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM
12	WP(C)/2095/2025	MANJIT DEURI Versus THE STATE OF ASSAM AND ORS	MR. N K KALITA	GA, ASSAM
13	WP(C)/2099/2025	TANUJ SONOWAL Versus THE STATE OF ASSAM AND 2 ORS	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM SC, IRRIGATION
14	WP(C)/2101/2025	HARI CHANDRA OWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. T DAS MS A BARUAH	GA, ASSAM SC, AGRICULTURE MARKETING BOARD. SC, FINANCE
15	WP(C)/2102/2025	PABITRA SAIKIA Versus THE STATE OF ASSAM AND ANR	DR. J. D. KHAUND	GA, ASSAM
16	WP(C)/2105/2025	RUPBHAN KHATUN Versus THE STATE OF ASSAM AND ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, NHM SC, HEALTH
17	WP(C)/2108/2025	MAJOR NIKLESH KUMAR LOHANI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA S BORPUJARI	DY.S.G.I.
18	WP(C)/2109/2025	PANKAJ BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR J P CHAUHAN	GA, ASSAM
19	WP(C)/2110/2025	REZIA KHATUN Versus THE STATE OF ASSAM AND ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
20	WP(C)/2112/2025	MADHUSUDAN RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. T DAS MS A BARUAH	GA, ASSAM SC, AGRICULTURE MARKETING BOARD. SC, FINANCE
- FOR ORDERS -				
21	WP(C)/4941/2020 FIXED	MAKUNDA CH KALITA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 8 ORS	MR. J C CHAUDHURY MR. N C BAROOAH MR. S M SARMA MR. M SARMA MR G C SHARMA	GA, ASSAM MR. P K MUNIR SC, HANDLOOM AND TEXTILE
22	Cont.Cas(C)/395/2024 FIXED	SHEO BALAK SINGH Versus GIRIDHAR ARAMANE AND 3 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB	MR. S P CHOUDHURY (R-3)
23	WP(C)/6055/2024	SABIJAN BIBI Versus THE STATE OF ASSAM AND 9 ORS	MR M A ISLAM MR J I MONDAL	SC, P AND R.D. GA, ASSAM SC, AG MR M RANA(R-10) MR M.HOQUE (R-10) SC, BTC SC, FINANCE
24	I.A.(Civil)/738/2025 FIXED in WP(C)/5998/2024	AMAL JYOTI DEBNATH Versus THE STATE OF ASSAM AND ORS	MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, AG SC, AG SC, AGRI. DEPARTMENT SC, FINANCE SC, AAU
	WITH WP(C)/5998/2024	AMAL JYOTI DEBNATH AND 118 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, APSC SC, APSC SC, AGRI. DEPARTMENT SC, AAU SC, FINANCE
25	I.A.(Civil)/939/2025 in WP(C)/2092/2024	THE CHAIRMAN EXECUTIVE COUNCIL Versus DHRUBA JYOTI CHETIA	MR. A K DUTTA	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN

	WITH WP(C)/2092/2024	DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. A K DUTTA (r-1 to 4) MR. S SUTRADHAR(R-4,5) DY.S.G.I.
26	I.A.(Civil)/1216/2025 in WP(C)/4504/2021	ON THE DEATH OF SRI CHANAKYA SUTRADHAR HIS LEGAL HEIR SMT PAKHILA SUTRADHAR Versus THE STATE OF ASSAM	MR R CHAKRAVORTY S RABHA R BASUMATARY	SC, PNRD GA, ASSAM SC, FINANCE
	WITH WP(C)/4504/2021	CHANAKYA SUTRADHAR Versus THE STATE OF ASSAM AND 5 ORS	MR R CHAKRAVORTY MR R SHARMA	SC, PNRD GA, ASSAM SC, AG SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
27	WP(C)/1225/2021	CHATAKLAL SAHU Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH
28	WP(C)/4360/2022	ANAND DAIMARI Versus THE STATE OF ASSAM AND 3 ORS.	MS. D SONOWAL	SC, WPT AND BC SC, FINANCE
29	WITH WP(C)/6760/2022	DIGANTA KULI Versus THE STATE OF ASSAM AND 3 ORS	MS. D SONOWAL SC, FINANCE	SC, WPT AND BC
30	WP(C)/5155/2022	MIHIR RANJAN DHAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. U DUTTA MS. R R SAIKIA	SC, P AND R.D. GA, ASSAM
31	WP(C)/710/2023 FIXED	PROBIN SAIKIA@PRABIN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR H K J AHMED MS. B DAS	GA, ASSAM MR. H SARMA (R-1 & R-3) MR. R DHAR (R-2 & R-4) SC, DIMA HASAO SC, PWD
32	WP(C)/3637/2023 FIXED	PUTULI DEVI AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	SC, P AND R.D. SC, FINANCE
33	WP(C)/428/2024 FIXED	KAMAL NATH Versus THE STATE BANK OF INDIA AND 7 ORS	MR. R P SARMAH MR. P N SHARMA	MS. R BHARALI
34	WP(C)/1146/2024 B/O	HUSSAIN AHMED CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY (R-3,6) MS S MOCHAHARI (R-7) MR. S DUTTA (R-7) MR S DUTTA (R-7) SC, HOUSING AND URBAN AFFAIRS SC, FINANCE
35	WP(C)/1152/2024 FIXED	SMTI JUNAKI NATH AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM
36	WP(C)/4274/2024 FIXED	PRAFULLA BORA, APS (RETD.) AND 39 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	GA, ASSAM SC, AG SC, FINANCE

37	WP(C)/5494/2024 FIXED	KAKRUNG RONGPIPI Versus THE STATE OF ASSAM AND 10 ORS	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	GA, ASSAM SC, AG MR. S Ali (R-10,11) MR K DAS (R-10,11) MR B SARMA MR A CHALIHA MR A CHAKRABORTY MR R S RONGHANG SC, P H E SC, K A A C SC, FINANCE DEPTT.
38	WP(C)/6694/2024	NIRMALA BALA SEAL Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
39	WP(C)/1349/2025 FIXED	MD. BAHARUL ISLAM BARBHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH R BHUYAN	SC, P AND R.D. GA, ASSAM
40	WP(C)/1350/2025 FIXED	SRI BIMAN BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS MR J LOTH	SC, HEALTH AND F W
41	WP(C)/1802/2025 FIXED	SRI DURGA KATALEL AND ANR Versus THE STATE OF ASSAM AND ORS	MR. D P BORAH MR U GHOSH P JHA	GA, ASSAM SC. BTC
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
42	WP(C)/3091/2022 FIXED	DR. MUNINDRA NATH PATHAK Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, AG MR. S K MEDHI SC, HEALTH SC, FINANCE
43	WP(C)/4319/2022	RANJIT SINGH Versus UNION OF INDIA AND 4 ORS.	MS. S BORA MS. N CHAKRABORTY	MRS. R DEVI ASSTT.S.G.I.
44	WP(C)/5555/2022	SWARUP CHANDRA BISWAS Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS. R DEVI	MR. K N CHOUDHURY (r-3,4,5) MISS. R R KAKATI (r-3,4,5) MR. D J DAS (r-3,4,5) MS N MAHANTA (r-3,4,5) N GAUTAM (r-3,4,5) ASSTT.S.G.I.
45	WP(C)/5940/2022	DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARYA MR. P K DAS MR S PAUL	SC, IRRIGATION
46	WP(C)/5958/2023	MONTU GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA B.L. SARMA MR. M H ALI S M MUNIR	SC, P AND R.D. GA, ASSAM
47	WP(C)/3245/2024 FIXED	SUKDEV KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. D BORAH MR. R DOWARAH	SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE
48	WP(C)/3441/2024 FIXED	MANJUSRI NAYAK Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. A NAYAK	GA, ASSAM SC, WPT AND BC
49	WP(C)/3862/2024 FIXED	VIJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. JYOTIRMOY ROY MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SR. GA, ASSAM SC, PWD
50	WP(C)/4033/2024 B/O	DHARMENDRA KUMAR POONIA Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MR. P BORAH	MS. B SARMA DY.S.G.I.
51	WP(C)/1216/2025 FIXED	DR MILANJIT BHATTACHRYYA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. U K GOSWAMI MR. I CHOWDHURY SR ADV	GA, ASSAM SC, P H E

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LEAVE NOTE OF ADVOCATES FOR 23/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR J CHOPRA	30-04-2025	To	04-05-2025
21)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
22)	MR. S SARMA	21-04-2025	To	25-04-2025
23)	MR D K MISHRA	22-04-2025	To	24-04-2025
24)	MR B PRASAD	22-04-2025	To	24-04-2025
25)	MR P J BORAH	22-04-2025	To	24-04-2025
26)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1219/2025	SEKHABAR ALI Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
MOTION				
2	Crl.Rev.P./382/2024	KAMAL JYOTI DAS Versus ANAMIKA NATH	MR. A BORUA MR T GOGOI	
3	Crl.Pet./552/2024 WITH LCR 1 FILE(SCANNED COPY)	NIKUNJA DAHAL Versus THE STATE OF ASSAM AND ANR.	MR. M SHARMA MR S DEKA MR G BORDOLOI MS. J BURAGOHAIN N J DAIMARI	PP, ASSAM
4	Crl.Pet./296/2025 FIXED	ATIQUR RAHMAN @ ATIKUL ALI Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
5	Crl.Pet./368/2025 B/O	SRI MANISH SHROFF AND ANR Versus ASOMI INDUSTRIES PVT LTD AND ANR	MR. K KALITA MS. H BEGUM	
	WITH I.A.(Crl.)/349/2025 in Crl.Pet./368/2025	SRI MANISH SHROFF AND ANR Versus ASOMI INDUSTRIES PVT LTD AND ANR	MR. K KALITA MS. H BEGUM	
6	Crl.Pet./409/2025 WITH LCR 3 FILES(SCANNED COPY), FIXED	SRI TAPAN BORAH ALIAS TARKIK Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
	WITH			
7	Bail Appln./823/2025	TAPAN BORAH @ TARKIK Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
	WITH			
8	Bail Appln./1062/2025	BISHAL PHUKAN Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. P DAS MR. M S HUSSAIN	PP, ASSAM
9	Crl.Pet./423/2025 FIXED	SAHID ALI Versus THE STATE OF ASSAM	MR N ZAMAN	PP, ASSAM

ADMISSION

10	Crl.Pet./1007/2016 FIXED	NOJRUL AMIN MOZUMDER @ NAZRUL ISLAM and 2 ORS. Versus STATE OF ASSAM and ANR.	MR.I H BARBHUIYA MSR RAJKHOWA	MR. H A LASKAR PP, ASSAM
11	Crl.Pet./285/2017 FIXED	JURI BORAH PHUKAN Versus THE STATE OF ASSAM and ANR.	MR.P HAZARIKA MS.A DAS MR.P K MUNIR	DR.B P TODI(Sr.Adv.)(R-2) MR.J U AHMEDR-2 MR.A NATH(R-2) MR.A TODI(R-2) MR.N J MEDHI(R-2) PP, ASSAM
12	Crl.Pet./1045/2017 FIXED	PRAFULLA CH. BHUYAN Versus THE STATE OF ASSAM and ANR.	MR.A K SHARMA MS.A DAS MS.M LAHKAR	MR. A M BORA (r-2) MS. M BORDOLOI (R2) MR. A DAS (R2) MR. N I KHAN (R2) MS. C CHOUDHURY (r-2) MR S DAS (R2) MR. V A CHOWDHURY (r-2) MR. R HUSSAIN (R2) PP, ASSAM
13	Crl.Rev.P./487/2023 WITH LCR 1 FILE, FIXED	RUSHNA BEGUM Versus MD AJIR UDDIN AND ANR	MR. A MANNAF MD. A S ALI	MR. N H BARBHUIYA (R-1) MS. N.A. LASKAR (R-1) MS. S. DEY (R-1) PP, ASSAM
14	Crl.Pet./411/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	NURAL ISLAM SARKAR Versus NARZIDA BEGUM	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA MS A KHATUN	MR M A ISLAM MR J I MONDAL
15	Crl.Rev.P./477/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	NABAJIT DAS Versus THE STATE OF ASSAM AND ANR	MR. K K HANDIQUE MR. K K HANDIQUE MS M BORA MR. N SAIKIA	MR. B CHAKRAVARTY (R-2) MR. T ISLAM (R-2) PP, ASSAM
	WITH I.A.(Crl.)/83/2025 in Crl.Rev.P./477/2024	SMTI. DEEPTI DAS Versus THE STATE OF ASSAM AND ANR	MR TAUHIDUL ISLAM	
16	Crl.Pet./1099/2024 FIXED	KAMAL ROY AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	MR. P P BORTHAKUR (R-2) MR. PRIYANKU PRATIM PARASOR (R-2) MR. T KALITA (R-2) MS. IVY HUSSAIN (R-2) PP, ASSAM
17	Crl.Pet./1106/2024 FIXED	SOUENDU HAZRA Versus THE STATE OF ASSAM AND ANR	MRS H CHAKRABORTY MR B SINHA MR R DAS	MR. M NATH (R-2) MR. A BHATTACHARJEE (R-2) MR. D J KAPIL (R-2) D J CHAKMA (R-2) PP, ASSAM
18	CRL.A(J)/33/2025 WITH I.A.(Crl.)/290/2025 in CRL.A(J)/33/2025	AMIT KARMAKAR Versus THE STATE OF ASSAM AMIT KARMAKAR Versus THE STATE OF ASSAM	MRS. S KHATANIAR MRS. S KHATANIAR	PP, ASSAM PP, ASSAM
19	Crl.A./49/2025	NATWARLAL ARARWALLA Versus NAVRATAN AGARWALLA @ PALTU AND ORS	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
20	Crl.A./61/2025 WITH I.A.(Crl.)/144/2025 in Crl.A./61/2025	SRI SABEN DAS Versus THE STATE OF ASSAM SRI SABEN DAS Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM PP, ASSAM
21	Crl.Rev.P./113/2025	CHOUDHURY TOFAYEL AHMED Versus SHAHIDA KHATUN AND ANR.	MD. A HUSSAIN	

22	Crl.A./133/2025 WITH I.A.(Crl.)/372/2025 in Crl.A./133/2025	BURHAN UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND ANR BURHAN UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. A K DAS MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. A K DAS	PP, ASSAM PP, ASSAM
BAIL HEARING				
23	AB/334/2025 FIXED WITH I.A.(Crl.)/222/2025 in AB/334/2025	RAHUL ROY Versus THE STATE OF ASSAM ANIL KUMAR KHARKIA Versus RAHUL ROY AND ANR	MR. M K DAS C SAIKIA MR H BETALA P K KHAKHOLIA	PP, ASSAM
24	AB/415/2025 WITH I.A.(Crl.)/223/2025 in AB/415/2025	SIBU MANDAL Versus THE STATE OF ASSAM ANIL KUMAR KHARKIA Versus SIBU MANDAL AND ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. M ALAM MS R DEKA MR HARISH BETALA	PP, ASSAM PP, ASSAM
ORDERS				
25	Crl.Rev.P./330/2012 WITH LCR 3 FILES, FIXED	RASOI LIMITED Versus THE STATE OF ASSAM	MR.B K SINGH MR.N G KUNDU MR.P K R CHOUDHURY	PP, ASSAM
26	CRL.A(j)/7/2020 WITH LCR 4 FILES AND P.B. 1, OFFICE NOTE	RAJESH KARMAKAR @ PUSU Versus THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM
27	CRL.A(j)/17/2020 5 Y 9 M 4 D :WITH OFFICE NOTE AND LCR 5 FILES	ASURUDDIN Versus THE STATE OF ASSAM	MR. A PHUKAN, AMICUS CURIAE	PP, ASSAM
28	CRL.A(j)/101/2020 WITH OFFICE NOTE	MD. ASHIMUDDIN Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
29	Crl.Rev.P./529/2023 B/O	RABIYA KHATUN @ RABIA BIBI Versus THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI S ALI	PP, ASSAM
30	Crl.A./290/2024 WITH LCR 4 BUNDLES, OFFICE NOTE WITH I.A.(Crl.)/839/2024 in Crl.A./290/2024	DR. BASANTA KUMAR DOLEY Versus THE STATE OF ASSAM DR. BASANTA KUMAR DOLEY Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA MS M R ROY MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM PP, ASSAM
31	Crl.A./407/2024 WITH LCR 4 FILES, OFFICE NOTE WITH I.A.(Crl.)/1187/2024 in Crl.A./407/2024	DHRUBA DAS Versus STATE OF ASSAM AND ANR DHRUBA DAS Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MS B GOSWAMI MS P SAIKIA MR D TALUKDAR MS B GOSWAMI MS P SAIKIA	PP, ASSAM PP, ASSAM
32	I.A.(Crl.)/411/2024 WITH LCR 5 FILES, OFFICE NOTE in Crl.A./124/2024	RAHEJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	MR. S AHMED (R-2) MD M ALI (R-2) MS. M. KHATUN (R-2) MS N AKTAR (R-2) PP, ASSAM

	WITH CrI.A./124/2024	RAHEJ UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
33	I.A.(CrI.)/1160/2024 WITH LCR 77 FILES(8 BUNDLES) AND 2 TRUNKS ARE KEPT IN SECTION, OFFICE NOTE, FIXED in CrI.A./394/2024 WITH CrI.A./394/2024	JAYANTA SARMA Versus CENTRAL BUREAU OF INVESTIGATION	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	SC, CBI
		JAYANTA SARMA Versus CENTRAL BUREAU OF INVESTIGATION	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	SC, CBI
34	WITH CrI.A./393/2024	TARUN KR DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	RETAINER COUNSEL(CBI)
	WITH I.A.(CrI.)/1153/2024 in CrI.A./393/2024	TARUN KR DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	RETAINER COUNSEL(CBI)
35	WITH CrI.A./406/2024	BIRENDRA NATH CHAKRABORTY Versus THE STATE OF ASSAM	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	SC, CBI
	WITH I.A.(CrI.)/1181/2024 in CrI.A./406/2024	BIRENDRA NATH CHAKRABORTY Versus THE STATE OF ASSAM	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	SC, CBI
36	I.A.(CrI.)/1254/2024 B/O in CrI.Rev.P./11645/2024 WITH CrI.Rev.P./11645/2024 (Filing Number)	DHANAMONI MOHAN Versus THE STATE OF ASSAM AND ANR.	RUBI GOGOI MS F HUSSAIN	MRS. S KHATANIAR (LEGAL AID COUNSEL FOR -2) PP, ASSAM
		DHANAMONI MOHAN Versus THE STATE OF ASSAM AND ANR.	RUBI GOGOI	
37	CrI.Pet./1270/2024 FIXED	JANAK BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
38	I.A.(CrI.)/116/2025 WITH LCR 4 FILES in CrI.A./455/2023 WITH CrI.A./455/2023	MOMINUL HAQUE ALIAS MOMINUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. I U CHOWDHURY	PP, ASSAM
		MOMINUL HAQUE @ MOMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J ISLAM MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY MR. A. HUSSAIN	MR. N UDDIN (R-2) MR S K CHHETRY (R-2) PP, ASSAM MS. A AKHTAR (R-2)
39	I.A.(CrI.)/160/2025 WITH LCR 4 FILES, OFFICE NOTE in CrI.A./323/2022 WITH CrI.A./323/2022	ON THE DETH OF SRI GANESH BHUYAN HIS LEGAL HEIR SMTI MINAKSHI BHUYAN Versus THE STATE OF ASSAM AND ANR	BISWAJIT TALUKDAR	PP, ASSAM
		GANESH BARMAN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
	WITH I.A.(CrI.)/772/2022 in CrI.A./323/2022	GANESH BARMAN Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	MR S GOSWAMI (r-2) PP, ASSAM

40	I.A.(CrI.)/263/2025 in CrI.A./1711/2025	MOFIZUR RAHMAN @ SUJAN Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH MR B P SARMAH B SAHA	PP, ASSAM
	WITH CrI.A./1711/2025 (Filing Number)	MD MOFIZUR RAHMAN ALIAS SUJAN Versus THE STATE OF ASSAM	CHINMOY CHAKRAVARTY	
	WITH I.A.(CrI.)/2353/2025 (Filing Number)	MD MOFIZUR RAHMAN ALIAS SUJAN Versus THE STATE OF ASSAM	CHINMOY CHAKRAVARTY	
41	CrI.Pet./268/2025 FIXED	NITUL GAYAN Versus THE STATE OF ASSAM AND ANR	MS. G BORAH	PP, ASSAM
42	I.A.(CrI.)/376/2025 in CrI.A./997/2025	THE STATE OF ASSAM Versus KIRAN BESRA	MR BHASKAR SHARMA PP, ASSAM	
	WITH CrI.A./997/2025 (Filing Number)	THE STATE OF ASSAM REPRESENTED BY THE PUBLIC PROSECUTOR Versus KIRAN BESRA	BHASKAR SHARMA	
	WITH CrI.L.P./13/2025	THE STATE OF ASSAM Versus KIRAN BESRA	PP, ASSAM	
HEARING				
43	RFA/50/2023 CAVT. NO.10762/023, PART-HEARD, LCR FILES, FIXED	JOY CHANDRA BHUYAN Versus ON THD DEATH OF KUMUD RANJAN MEDHI HIS LEGAL HEIR DIPTI MEDHI	MR P K KALITA MS N DUTTA MR M KALITA	MR. A BISWAS MR. N SARKAR MR P K BASU MR A BANERJEE FOR CAVEATOR
	WITH I.A.(Civil)/3500/2023 in RFA/50/2023	JOY CHANDRA BHUYAN Versus ON THD DEATH OF KUMUD RANJAN MEDHI HIS LEGAL HEIR DIPTI MEDHI	MR P K KALITA MS N DUTTA MR M KALITA	MR. N SARKAR MR P K BASU FOR CAVEATOR
44	CrI.Rev.P./156/2012 WITH LCR 5 FILES, FIXED	MD. SANOWAR HOSSAIN MOLLAH Versus THE STATE OF ASSAM	MR.H DEKA MR.A K SARMA MR.D M NATH	PP, ASSAM
45	CrI.A./168/2012 WITH LCR 2 FILES, P.B.-1, OFFICE NOTE, FIXED	JAGYANANDA GOGOI Versus DEEP HANDIQUE	MR.DEBEN SAIKIA	MR.K K PARASAR MR.P SHARMA PP, ASSAM MR.B CHETRI
46	CrI.Rev.P./200/2012 WITH LCR 7 FILES, FIXED	DWIPEN BORO Versus THE STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MR.M ISLAM MR.N UDDIN	PP, ASSAM
47	CrI.Rev.P./517/2012 FIXED	MRS. GEETA DAS and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR.B CHOUDHURY MRA K RAI MR.D BANIA	PP, ASSAM
48	CrI.Rev.P./594/2012 WITH LCR 2 FILES, FIXED	M/S STARLINE APPLICANCE PVT LTD. Versus THE STATE OF ASSAM AND ANR	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.P KATAKI MR.A K CHOUDHURY MR.D K BAGCHI MR.D CHAKRABORTY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR J CHOPRA	30-04-2025	To	04-05-2025
21)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
22)	MR. S SARMA	21-04-2025	To	25-04-2025
23)	MR D K MISHRA	22-04-2025	To	24-04-2025
24)	MR B PRASAD	22-04-2025	To	24-04-2025
25)	MR P J BORAH	22-04-2025	To	24-04-2025
26)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/55/2024	SIMANTA KUMAR DEKA Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, SEC. EDU.
2 WP(C)/1921/2024	ARJUN SARMAH Versus THE STATE OF ASSAM AND 6 ORS	M K BORAH MS. P. KASHYAP	GA, ASSAM SC, SEC. EDU. SC, DIMA HASAO
3 Cont.Cas(C)/213/2025	ZALAL UDDIN Versus SURANJANA SENAPATI	MR P BHARDWAJ	
4 AB/743/2025	REJUWAN AHMED Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
5 WP(C)/1584/2025 FIXED	ASAR UDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MS J AKTAR	SC, SEC. EDU.
6 WP(C)/1692/2025 FIXED	MRIGANKA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR. B RAHMAN	SC, SEC. EDU.
7 WP(C)/1957/2025 FIXED	MAHODHAR KALITA Versus STATE OF ASSAM AND 5 ORS	MR D C NATH MR. M MONDAL	SC, SEC. EDU.
8 WP(C)/2034/2025 FIXED	NISHANTA KUMAR BASISTHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. M SARMA MRIDUNIL M KASHYAP	SC, HIGHER EDU
9 WP(C)/2067/2025 FIXED	MD ANOWARUL ISLAM AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
10 WP(C)/2086/2025	PRATIMA NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. I ALAM MR. T SK	SC, ELEM. EDU GA, ASSAM
11 WP(C)/2111/2025	ALTAF HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER TARIQUE AZIZ	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH

ADMISSION

12	WP(C)/5771/2021 PART-HEARD, FIXED	HUSSAIN AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
13	WP(C)/1701/2022 PART-HEARD	PRINCE BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. R PHUKAN MR. T BARUAH MS D CHHETRI	SC, HIGHER EDU MR R DHAR (r-3,4) MR N N UPADHYAYA (r-3,4)
14	WP(C)/5620/2022 PART-HEARD, FIXED	SHORIFUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR. A R BHUYAN MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. A DEKA(R-7,8) MR. A M AHMED(R-7,8) MR. A SARMA (R-8) MR. A D CHOUDHURY (R-6) MR A CHALIHA MR. LENTSO (R-8) B DAS(R-7,8) SC, SSA
15	WP(C)/3820/2023 PART-HEARD	BANESWAR BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MS P AGARWAL SC, U G C
16	WP(C)/5796/2023 PART-HEARD, FIXED	SUCHANDRA BASAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, FINANCE
17	WP(C)/4239/2021 FIXED	SIDHESWAR KALITA AND 11 ORS Versus THE BODOLAND TERRITORIALCOUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA	MR. R DHAR, SC, BODOLAND WELFARE DEPTT. SC, BTC SC, FINANCE DEPTT.
18	WP(C)/4274/2021 FIXED	HIRALAL RAMCHIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1129/2025 in WP(C)/4274/2021	HIRALAL RAMCHIARY Versus THE BODOLAND TERRITORIAL COUNCIL	MRS. K DEVI MS S A KHALIFA	SC, BTC
19	WP(C)/1860/2023 FIXED	KALPANA BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
20	WP(C)/1904/2023 FIXED	SMTI SNEHALATA DAS Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
21	WP(C)/5954/2023	MD. FAZLUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM DY.S.G.I. SC, SSA
22	WP(C)/7462/2023 FIXED	LABANYA DEKA Versus THE STATE BANK OF INDIA AND 4 ORS	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
23	WP(C)/416/2024	DAYANANDA BHUYAN Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU.
24	WP(C)/2165/2024 FIXED	DR. MUKUL CHANDRA BORA Versus THE DIBRUGARH UNIVERSITY AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	SC, DIB. UNIVERSITY
25	WP(C)/2654/2024 FIXED	MOZIDUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. M ISLAM MS A KHATUN	SC, SEC. EDU.
26	WP(C)/2706/2024	LAKSHMAN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, SSA
27	WP(C)/4278/2024	RAJARSHI BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SSA
28	WP(C)/6475/2024 FIXED	DR. ANAMYA ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN	SC, HIGHER EDU GA, ASSAM

29	WP(C)/6622/2024 FIXED	SORAF UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MS. M BORA DR. B. C. BORAH	SC, ELEM. EDU SC, FINANCE
30	WP(C)/1005/2025 FIXED	DR. JAHAR ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY DR. B AHMED MR A U AHMED MS. H SARMA	SC, HIGHER EDU MR. S DIHINGIA, (R-4) MR. P BOIRAGI, (R-4)
31	WP(C)/1591/2025 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MRS. K DEVI MR. A DEKA MS S A KHALIFA	SC, ELEM. EDU
ORDERS				
32	FAO/8/2025 CAVT. NO.006120/25,N PART-HEARD, FIXED	JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED, Versus LUNIA MARKETING PRIVATE LIMITED AND ORS	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR	MR. R CHETRI (R-3,5) MR. A M ALAMAN (R2) MR N BARMAN (R-1) MR. K M HASSAN (R2) MS J BARMAN(R-1) MR. A S TAPADER (R2) K BORO(R-1) MS C BURAGOHAIN(R-3,5)
	WITH I.A.(Civil)/324/2025 in FAO/8/2025	JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED Versus LUNIA MARKETING PRIVATE LIMITED,	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR	MR. A M ALAMAN (R2) MR. K M HASSAN (R2) MR. A S TAPADER (R2)
	WITH I.A.(Civil)/325/2025 in FAO/8/2025	JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED, Versus LUNIA MARKETING PRIVATE LIMITED AND ORS	MR G N SAHEWALLA MR M SAHEWALLA MR M SAHEWALLA MS G DUGAR	MR. A M ALAMAN (R2) MR. K M HASSAN (R2) MR. A S TAPADER (R2)
33	Cont.Cas(C)/396/2020 FIXED	SHAFIQUE AHMED LASKAR Versus PREETOM SAIKIA AND ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. D SAIKIA MR. D SAIKIA MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE(R-4,6) MR S M T CHISTIE(R-4,6) MR. M R LASKAR (R-5) MR. R MAZUMDAR MR. N J KHATANIAR MS. N PHUKAN MR B KAUSHIK(R-4)
34	Cont.Cas(C)/610/2022 FIXED	UMESH DEKA AND 10 ORS Versus DR. BIJOYA CHOUDHURY AND ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. D SAIKIA(R-4) MR S M T CHISTIE MR S M T CHISTIE MR. R MAZUMDAR (R-4) MR. B GOGOI (R-5) MR P NAYAK (R-5) MR A CHALIHA (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
35	Cont.Cas(C)/565/2023 FIXED	ANIL CHANDRA SARKAR Versus NARAYAN KONWAR	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM MR. P DAIMARY MR. R. KARIM	MR B KAUSHIK
36	Cont.Cas(C)/172/2024 FIXED	MUKUL KUMAR DEKA Versus POMI BARUAH	MR J ABEDIN MR N SARMA	MR. K GOGOI MR. A R TAHBILDAR
37	Cont.Cas(C)/318/2024	PALLABI SAIKIA Versus POMI BARUAH AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	MR. K GOGOI MR A KHANIKAR (R-2) MR S DAS
38	Cont.Cas(C)/427/2024 FIXED	HARKHALI YADAV Versus NARAYAN KONWAR AND ANR	MR J ABEDIN MR N SARMA	MR. D SAIKIA (R-2) MR S M T CHISTIE(R-2) MR. U SARMA(R-2)

39	Cont.Cas(C)/449/2024 FIXED	JAYASREE BARUAH DUTTA @ JAYASREE BARUAH Versus MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	MR. R MAZUMDAR MR. N J KHATANIAR MR B KAUSHIK
40	Cont.Cas(C)/599/2024 FIXED	MD ZIAUR RAHMAN Versus S N CHOWDHURY, ACS	MR T N SRINIVASAN MR. N ISLAM	
41	WP(C)/5904/2024 CAVT. NO.10592/024,	MD. TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR N Z CHOUDHURY N GAUTAM MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM MS B DEVI MS. S BORA FOR CAVEATOR
42	Cont.Cas(C)/142/2025 FIXED	MANAB DEKA Versus SMTI POMI BARUAH AND 3 ORS	MR. A BHATTACHARYYA MR P S RAJA	MR. D NATH (R-4) R SAHIINII(R-4)
43	I.A.(Civil)/1145/2025 FIXED in WP(C)/1067/2025 WITH WP(C)/1067/2025	MS DEBIKA DEKA Versus THE STATE OF ASSAM AND ORS MS DEBIKA DEKA Versus THE STATE OF ASSAM AND FOUR ORS	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE MR DIGANTA BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU SC, HIGHER EDU
44	WP(C)/1685/2025 FIXED	HAMIDA BEGUM ALIAS HAMIDA KHATUN Versus THE STATE OF ASSAM AND ORS	R. ALI MR D S DEKA	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 23/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
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15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR J CHOPRA	30-04-2025	To	04-05-2025
21)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
22)	MR. S SARMA	21-04-2025	To	25-04-2025
23)	MR D K MISHRA	22-04-2025	To	24-04-2025
24)	MR B PRASAD	22-04-2025	To	24-04-2025
25)	MR P J BORAH	22-04-2025	To	24-04-2025
26)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 CRP(IO)/16/2025 APPLN	SMTI BANDANA GOSWAMI Versus GIRISH GOSWAMI	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	
2 CRP/49/2025	DADUL TALUKDAR AND ANR Versus SMTI. ANANNYA BHATTACHARJEE	MR. J KALITA MR G BARUAH MR SOHAING	
3 CRP/50/2025	SUBHASH DEY Versus ON THE DEATH OF KARTIK BISWAS HIS LEGAL HEIRS, MUNNI BISWAS AND ANR	MR A K CHAUDHURY MR. N DAS MD A ISLAM	
4 CRP(IO)/150/2025	JURMOLOY RAJKHOWA Versus SMT. ANUPAMA MEDHI RAJKHOWA	MS M D MEDHI MS J KALITA MR S J BARUAH	
5 Cont.Cas(C)/215/2025	JAY BABA BAKRESWAR RICE MILL PRIVATE LIMITED Versus LUNIA MARKETING PRIVATE LIMITED AND 3 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR	
ADMISSION			
6 WP(C)/1481/2024 PART-HEARD, FIXED	NRIPEN SARKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MS. P K DEVI	GA, ASSAM MR. K GOGOI MR. S SAHU MR. M ISLAM (R7) MR M CHETIA SC, HEALTH
7 CRP(IO)/71/2023	ABDUL GAFUR SK Versus SUSHMA GUPTA AND 2 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR H K DAS (R-1,2,3) MR. A R GOGOI (R-1,2,3) MR N K SARMA (R-1,2,3)
8 CRP(IO)/115/2023	MD. MUNNAF AHMED Versus RAJIB SAIKIA	MR P SARMA MR. R SARMA MR D HAZARIKA MR A HUSSAIN	MR. R PHUKAN
9 FAO/38/2024	DNP LIMITED Versus PRANJAL PHUKAN	MR. B K DAS MR H P GUWALA H P NEOG	MR. A R SHOME MR A J GHOSH PRIYANKA DAS

	WITH I.A.(Civil)/1577/2024 in FAO/38/2024	DNP LIMITED Versus PRANJAL PHUKAN	MR. B K DAS MR H P GUWALA H P NEOG	
10	FAO/75/2024	UMESH CHANDRA DAS Versus SUNIL BISWAS AND ORS.	J TALUKDAR MR. R ALI MR M BORO	MR. B HALDAR
11	CRP(IO)/111/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus GIRIKANTA MAHANTA AND 2 ORS.	MR T KALITA MR. A KAKATI	
12	CRP/120/2024 WITH LCR 4 FILES, FIXED	PRABHUDAYAL AGARWALA @ PRABHUDAYAL PATOWARI Versus SRI GURU SINGH SABHA (SGSS)	MR SISHIR DUTTA MS K BORAH MR. SIDHANT DUTTA	MR. D CHAKRABARTY MS D.CHAKRABARTY
13	CRP(IO)/315/2024 FIXED	PROBIN BORDOLOI Versus DILIP KHARGHORIA AND 2 ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI MR P GOGOI	
14	CRP(IO)/539/2024 FIXED	ABDUL RASHID @ ABDUL RASID Versus MAJIRAN NESSA AND 2 ORS	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	MR M HOQUE(R-1,2,3)
15	CRP(IO)/545/2024 FIXED	NURUL AMIN MAZUMDAR AND 5 ORS. Versus MINA BEGUM LASKAR ANR 4 ORS.	MR. I ALAM MR. T SK MR. RASHIDUL ISLAM	MR S CHOUDHURY MS. K MALAKAR
16	RSA/48/2025	SMT LABANYA DAS Versus MANJULA DAS AND 2 ORS	MR. R BARUAH MR. A IKBAL MS. M NATH MS. J SARMA	
17	MACApp./134/2025	NEW INDIA ASSURANCE COMPANY LIMITED . Versus BITHIKA BAIRAGI @ PRANJITA AND 3 ORS. B	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS F N ZAMAN (R-4)
18	MACApp./135/2025	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI SANKAR SINGHA and 4 ORS.	MR. R C PAUL	
19	WITH I.A.(Civil)/1172/2025 in I.A.(Civil)/1172/2025	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI SANKAR SINGHA and 4 ORS.	MR. R C PAUL	
20	MACApp./137/2025	NEW INDIA ASSURANCE COMPANY LTD. Versus KALPANA DEKA AND 4 ORS. B	MR SISHIR DUTTA MR S DUTTA	
	WITH I.A.(Civil)/1176/2025 in MACApp./137/2025	NEW INDIA ASSURANCE COMPANY LTD. Versus KALPANA DEKA AND 4 ORS. B	MR SISHIR DUTTA MR S DUTTA	
21	MACApp./138/2025	THE ORIENTAL INSURANCE COMPANY LTD Versus SANU LAMA AND ANR	MR. J KALITA	
	WITH I.A.(Civil)/1178/2025 in MACApp./138/2025	THE ORIENTAL INSURANCE COMPANY LTD Versus SANU LAMA AND ANR	MR. J KALITA	
22	MACApp./149/2025	ALLAUDDIN AHMED Versus THE NEW INDIA ASSURANCE COMPANY LIMITED	MR. M KHAN MR A K DAS MS J AKTAR	
23	MACApp./150/2025	NATIONAL INSURANCE CO. LTD. Versus SMTI KIRAMONI PHUKAN AND 5 ORS	MR. K K BHATTA	

	WITH I.A.(Civil)/1239/2025 in MACApp./150/2025	NATIONAL INSURANCE COMPANY LTD.	MR. K K BHATTA	
		Versus		
24	MACApp./151/2025	KIRAMONI PHUKAN AND 5 ORS		
		NEW INDIA ASSURANCE CO. LTD.	MR. R GOSWAMI	
		Versus	MS. M SAIKIA	
		SMTI MONJU HAZARIKA 3 ORS	MS. P BORTHAKUR	
	WITH I.A.(Civil)/1246/2025 in MACApp./151/2025	NEW INDIA ASSURANCE CO. LTD.	MR. R GOSWAMI	
		Versus	MS. M SAIKIA	
25	MACApp./152/2025	SMTI MONJU HAZARIKA AND 3 ORS	MS. P BORTHAKUR	
		SUBHAMONI BORGOHAIN	MR. R GOSWAMI	
		Versus	B DUTTA	
		PRASANTA KR BORGOHAIN AND 2 ORS	DEEPSHIKHA KALITA	
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
26	RSA/152/2024 CAVT. NO.07752/024, WITH LCR, B/O	SONABAN KHATUN AND 9 ORS	MS. R CHOUDHURY	MR. A R SIKDAR (R-2,3,4)
		Versus	MS F N ZAMAN	MR N AHMED(R-2,3,4)
		DALIMAN BIBI AND 11 ORS	MS. B. HAZARIKA	MR N AHMED(R-2,3,4)
				MR. S I TALUKDAR(R-2,3,4)
				MR. M M ZAMAN(R-2,3,4)
				FOR CAVEATOR
	WITH I.A.(Civil)/2441/2024 in RSA/152/2024	SONABAN KHATUN AND 9 ORS	MS. R CHOUDHURY	MR. A R SIKDAR
		Versus	MS F N ZAMAN	MR N AHMED
27	RSA/46/2025	DALIMAN BIBI AND 11 ORS	MS. B. HAZARIKA	FOR CAVEATOR
		SIDDHESWAR KHERKETARY	MR N BARMAN	
		Versus	MS J BARMAN	
		DHARANI BORO AND ANR	MS C BURAGOHAIN	
	WITH I.A.(Civil)/1241/2025 in RSA/46/2025	SIDDHESWAR KHERKETARY AND ANR	MR N BARMAN	
		Versus	MS J BARMAN	
28	RSA/47/2025 CAVT. NO.029920/25,N	DHARANI BORO ANR	MS C BURAGOHAIN	
		NEERA BRAHMA	MR. M U MAHMUD	MR. B J MUKHERJEE
		Versus	MR S H MAHMUD	FOR CAVEATOR
		JAYMATI ISLARY	MR S ISLAM	
			MS. D BORA	
	WITH I.A.(Civil)/1244/2025 in RSA/47/2025	NEERA BRAHMA	MR. M U MAHMUD	MR. B J MUKHERJEE
		Versus	MR S H MAHMUD	FOR CAVEATOR
		JAYMATI ISLARY	MR S ISLAM	
			MS. D BORA	
		<u>ORDERS</u>		
29	MACApp./455/2018 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.	MR. R GOSWAMI	MR. M TALUKDAR
		Versus	MS. M SAIKIA	MS. D KALITA
		MUSTT. HAMIDA KHATUN	MS. P BORTHAKUR	MR. T PAUL
30	MACApp./836/2018	RISHABH SETHIA	MR. S SAHU	MR. R GOSWAMI (r-3)
		Versus		MS. M SAIKIA (R-3)
		SMTI MINATI SARMA AND 3 ORS		MS. P BORTHAKUR (r-3)
	WITH I.A.(Civil)/3320/2018 in MACApp./836/2018	RISHABH SETHIA	MR. S SAHU	
		Versus		
		SMTI MINATI SARMA AND 3 ORS		
31	RSA/23/2020 CAVT. NO.1201/2019 WITH LCR, B/O	THE PIONEER CO-OPERATIVE MARKET LTD. AND 3 ORS	MR. P S DEKA	MR. N BHARALI
		Versus	MR. B K BHAGAWATI	MD. S ALI
		MUSST. MEHERAN NESA AND 18 ORS	MS P DAIMARI	MR G GOGOI
32	CRP/21/2021	NILAKSHI TALUKDAR AND ANR	MS K KALITA	FOR CAVEATOR
		Versus	S ALI	SC, GMC
		JYOTSNA HAZARIKA AND 6 ORS	MR. R BARUAH	
33	I.A.(Civil)/2516/2023 in FAO/22/2023	LAKSHMI KALITA AND ANR.	MR. A KBAL	
		Versus	MR. B D GOSWAMI	MR. D DAS SR. ADV
		PURABI RAJKHOWA AND 4 ORS.	MR. D HAZARIKA	
			MR. J M GOGOI	

	WITH FAO/22/2023	PURABI RAJKHOWA AND 4 ORS. Versus LAKSHMI KALITA AND ANR.	MR. D DAS SR. ADV MS. M BORDOLOI MR. A DAS MR. N I KHAN T. JAMIR	MR. B D GOSWAMI MR. D HAZARIKA MR. J M GOGOI
	WITH I.A.(Civil)/1427/2023 in FAO/22/2023	PURABI RAJKHOWA AND 4 ORS. Versus LAKSHMI KALITA AND ANR.	MR. D DAS SR. ADV MS. M BORDOLOI MR. A DAS MR. N I KHAN T. JAMIR	
	WITH I.A.(Civil)/2632/2023 in FAO/22/2023	LAKSHMI KALITA AND ANR. Versus PURABI RAJKHOWA AND 4 ORS.	MR. B D GOSWAMI MR. D HAZARIKA MR. J M GOGOI	MS A DAS
34	Tr.P.(C)/5/2024 FIXED	ANJAN MUDOI Versus QUEEN DAS	MR. A GANGULY MS. M ROY MR T CHHETRI	MR. M R SODIAL MR. M H SAIKIA MS S Z HAYAT
35	Mat.App./12/2024 WITH LCR	XXXXXXX Versus XXXXXXX	MS. M BORAH S KALITA MS. S. DUTTA	MS. D GHOSH
36	Mat.App./49/2024 WITH LCR	XXXXXXX Versus XXXXXXX	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
	WITH I.A.(Civil)/3743/2024 in Mat.App./49/2024	XXXXXXX Versus XXXXXXX	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	
37	I.A.(Civil)/1360/2024 in MFA/2744/2024	THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS. Versus JUNMONI GOGOI AND ANR.	MR. P N GOSWAMI MR. K P PATHAK MR. R BORA	
	WITH MFA/2744/2024 (Filing Number)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS Versus JUNMONI GOGOI AND ANR. B	MR. P N GOSWAMI	
	WITH I.A.(Civil)/2745/2024 (Filing Number)	THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS Versus JUNMONI GOGOI AND ANR. B	MR. P N GOSWAMI	
38	I.A.(Civil)/2572/2024 in MACApp./1/2024	MARIYAM BEGUM @ MORIOM BEGUM AND ANR Versus ORIENTAL INSURANCE COMPANY LTD	MR. A R AGARWALA MR. A R AGARWALA MR ADITYA AGARWALA	MS. R D MOZUMDAR
	WITH MACApp./1/2024	ORIENTAL INSURANCE COMPANY LTD Versus MARIYAM BEGUM @ MORIOM BEGUM AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA MR. N HAQUE (r-3) MR S AHMED (r-3) MR. A K AZAD (r-3) MR M HUSSAIN (r-3) MR ADITYA AGARWALA MS. R LAILA
	WITH I.A.(Civil)/9/2024 in MACApp./1/2024	ORIENTAL INSURANCE COMPANY LTD. Versus MARIYAM BEGUM @ MORIOM BEGUM AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
39	I.A.(Civil)/3491/2024 in CRP/12519/2024	TULAN CHANDRA BORA AND 2 ORS Versus RAMEN SINGH RAJA	MR. K R BOROOAH	MR P DEKA MR. R K BHUYAN MR. B BORAH
	WITH CRP/12519/2024 (Filing Number)	TULAN CHANDRA BORA AND 2 ORS Versus RAMEN SINGH RAJA (G)	MR. K R BOROOAH	

40	I.A.(Civil)/3803/2024 WP(C) 5685/2023(D/O), FIXED in WP(C)/5685/2023	DEBENDRA NATH PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MRS. R BORAH	GA, ASSAM MR. S P ROY MRS P BARUA(R-5) MR M KALITA (R-5) JYOTISH DAS MS. P AGARWALA MS. V RAI SC, REVENUE
	WITH Cont.Cas(C)/203/2025	DEBENDRA NATH PHUKAN Versus RAJA BAISHYA, ACS AND 2 ORS.	MR. M K CHOUDHURY MRS. R BORAH	
42	I.A.(Civil)/3904/2024 WITH LCR 2 FILES in MACApp./205/2024 WITH MACApp./205/2024	KHUDEJA BEGUM AND ANR Versus NEW INDIA INSURANCE CO. LTD. NEW INDIA INSURANCE CO. LTD. Versus KHUDEJA BEGUM AND 3 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MR. R K BHATRA MS P HUJURI	MR. R K BHATRA MR. A R AGARWALA (R-1,2) MR ADITYA AGARWALA (R-1,2)
	WITH I.A.(Civil)/1390/2024 in MACApp./205/2024	NEW INDIA INSURANCE CO. LTD. Versus KHUDEJA BEGUM AND 3 ORS.	MR. R K BHATRA MS P HUJURI	
43	FAO/14/2025 FIXED WITH I.A.(Civil)/727/2025 in FAO/14/2025	AYESHA KHATUN AND ANR Versus ABU BAKKAR SIDDIQUE AYESHA KHATUN Versus ABU BAKKAR SIDDIQUE	MR Z HUSSAIN MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A BHATRA MR A DEKA MR Z HUSSAIN MR. B D DEKA MR. M DAS MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
44	I.A.(Civil)/914/2025 WITH LCR 3 FILES in MACApp./632/2017 WITH MACApp./632/2017	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD. Versus BHABANI BARUAH AND 3 ORS CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SMTI BHABANI BARUAH and 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR H J TAMULI MR. S C BISWAS MR. A K GUPTA (R-1 & 2) MS. A DAS MR H J TAMULI(R-1,2) MR D KALITA (R-1,2) MR. P S BISWAS
45	I.A.(Civil)/952/2025 in FAO/12/2017 WITH FAO/12/2017 WITH I.A.(Civil)/782/2017 in FAO/12/2017	SELIM UDDIN LASKAR Versus MUSTT. ARJUMOND MOMTA BEGUM LASKAR AND 3 ORS. SELIM UDDIN LASKAR, Versus MUSTT. ARJUMOND MOMTA BEGUM LASKAR and 3 ORS, SELIM UDDIN LASKAR, Versus MUSTT. ARJUMOND MOMTA BEGUM LASKAR and 3 ORS,	MR. A M S MAZUMDER MRA R BHUYAN MR.A M S MAZUMDER MRA R BHUYAN MR.A M S MAZUMDER	MR. N H BARBHUIYA MR. N H BARBHUIYA (R-1,2,3,4) MS. N.A. LASKAR (R-1,2,3,4) MS. S. DEY (R-1,2,3,4)
46	I.A.(Civil)/958/2025 in FAO/53/2024	SRI AJAY KUMAR AGARWALLA AND ANR Versus MS JAGDISH PRASAD AGARWALLA AND SONS (HUF)	MR A K RAI MS. K AGARWAL MR B YADAV MS. R JHA	MR. A SATTAR

	WITH FAO/53/2024	AJAY KUMAR AGARWALLA AND ANR Versus M/S JAGDISH PRASAD AGARWALLA AND SONS (HUF) AND 4 ORS	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA	MR. A SATTAR (r-1 to 4) S CHOUDHURY (r-1 to 4) G IMTIAZ (r-1 to 4)
	WITH I.A.(Civil)/1982/2024 in FAO/53/2024	AJAY KUMAR AGARWALLA AND ANR Versus M/S JAGDISH PRASAD AGARWALLA AND SONS (HUF) AND 4 ORS	MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA	
47	I.A.(Civil)/1240/2025 in Intest.Cas./2893/2025	MAINA DAS AND 4 ORS Versus MITHILA HAJONG	MR. D P CHALIHA MR. U P CHALIHA MS M ROY	
	WITH Intest.Cas./2893/2025 (Filing Number)	MAINA DAS Versus MITHILA HAJONG	MR UNMAN PRASAD CHALIHA	
48	I.A.(Civil)/1242/2025 in CRP/4197/2025	ON THE DEATH OF HARI PRASAD CHOUHAN, HIS LEGAL HEIRS AND 6 ORS. Versus ON THE DEATH OF RAMCHARAN CHOUHAN, HIS LEGAL HEIRS AND 2 ORS.	MR A HUSSAIN MR. N B P SINGHA	
	WITH CRP/4197/2025 (Filing Number)	ON THE DEATH OF HARI PRASAD CHOUHAN HIS LEGAL HEIR MANGI LAL CHOUHAN Versus ON THE DEATH OF RAMCHARAN CHOUHAN HIS LEGAL HEIR BHUMINATH CHOUHAN	NONGMAIKAPAM BHANU P SINGHA	
49	I.A.(Civil)/1256/2025 B/O in MFA/2540/2025	THE UNION OF INDIA Versus M/S BARAK VALLEY CEMENTS LTD	SANJAY KUMAR MEDHI	
	WITH MFA/2540/2025 (Filing Number)	THE UNION OF INDIA Versus M S BARAK VALLEY CEMENTS LTD	SANJAY KUMAR MEDHI	
50	I.A.(Civil)/1258/2025 CAVT. NO.008520/25,N in RSA/2224/2025	KOUSHALLYA KURMI @ KEIKEI KURMI AND 3 ORS Versus BHUWALKA TRADING AD TEA CO.(P) LTD	MR. S C BISWAS MR. A IKBAL MS S SIDDIQUA MS. J SARMA	MR. M SHARMA MS. S YASMIN FOR CAVEATOR
	WITH RSA/2224/2025 (Filing Number)	KOUSHALLYA KURMI ALIAS KEIKEI KURMI Versus BHUWALKA TRADING AND TEA CO(P) LTD	SOMIM SIDDIQUA	
HEARING				
51	FAO/15/2025 FIXED	PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITI Versus USHA DEVI DUGAR	MR. R J DAS MRS S SAIKIA	MR. A DHAR (FOR ALL RESPONDENTS) MD F FARIDI(FOR ALL RESPONDENTS) S KACHARI(FOR ALL RESPONDENTS)

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LEAVE NOTE OF ADVOCATES FOR 23/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025

8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR J CHOPRA	30-04-2025	To	04-05-2025
21)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
22)	MR. S SARMA	21-04-2025	To	25-04-2025
23)	MR D K MISHRA	22-04-2025	To	24-04-2025
24)	MR B PRASAD	22-04-2025	To	24-04-2025
25)	MR P J BORAH	22-04-2025	To	24-04-2025
26)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1101/2025	NUR MAHAMMAD ALI @ BABUL ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED U U KHAN	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./3464/2024 WITH CASE RECORD(SCANNED COPY), FIXED	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
ORDERS				
3	I.A.(CrI.)/1197/2024 CRL.REV.P. 426/2024(D/O) in CrI.Rev.P./426/2024	SUSHIL KUMAR VERMA Versus CENTRAL BUREAU OF INVESTIGATION	MR J BORAH MR. K KAKOTI MR N PATIRI	SC, CBI
HEARING				
4	Review.Pet./51/2023 IN MAC.APP. 368/2017(D/O), WITH LCR, FIXED	RINKU SINGH @ RINKU KUMARI Versus NEW INDIA ASSURANCE CO LTD.	MR K BHUYAN MR. M U E BHUYAN	MR. S DUTTA MS S MOCHAHARI MR. S DUTTA

LEAVE NOTE OF ADVOCATES FOR 23/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025

14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR J CHOPRA	30-04-2025	To	04-05-2025
21)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
22)	MR. S SARMA	21-04-2025	To	25-04-2025
23)	MR D K MISHRA	22-04-2025	To	24-04-2025
24)	MR B PRASAD	22-04-2025	To	24-04-2025
25)	MR P J BORAH	22-04-2025	To	24-04-2025
26)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2468/2024	M/S NEW HAPJAN TEA COMPANY PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MS M N KONYAK MR ARINDAM BARUAH MS SWATI SHARMA	SC, FINANCE AND TAXATION GA, ASSAM
2 WP(C)/22/2025 FIXED	JAHINUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI	GA, ASSAM SC, REVENUE
3 WP(C)/298/2025	FAIJUDDIN AND 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. A K PURKAYASTHA I AMIN MR N ZAMAN	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE SC, PCB
4 WP(C)/509/2025	PRADIP KUMAR DAS Versus STATE OF ASSAM AND 3 ORS.	MR. N ALAM MR K JAIN S A BAKHTIAR	SC, PWD SC, FINANCE DEPTT.
5 WP(C)/571/2025	SHRI PRAHLAD SHARMA SHASRTRI, Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA	SC, CGST DR. B N GOGOI DY.S.G.I.
6 WP(C)/1850/2025 FIXED	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM AND 2 ORS.	PETITIONER IN PERSON MR. B S LAHKAR	GA, ASSAM SC, REVENUE
7 WP(C)/1851/2025 FIXED	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON MR. B S LAHKAR	GA, ASSAM SC, REVENUE
8 WP(C)/2087/2025	NURUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED S.U. CHOUDHURY	SC, FOREST
9 WP(C)/2088/2025	M/S ABDOS LAMITUBES PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R BORAH	SC, INDUSTRIES AND COMMERCE SC, TAXES
10 WP(C)/2089/2025	JAHAN UDDIN LASKAR AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC

11	WP(C)/2093/2025	ANANTA PACKAGING AND PRINTING Versus THE UNION OF INDIA AND ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
12	WP(C)/2094/2025	M/S PAUL EMPORIUM Versus THE UNION OF INDIA AND ORS	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
13	WP(C)/2100/2025	FAZLUL HOQUE Versus UNION OF INDIA AND 6 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
14	WP(C)/2104/2025	M/S NUMALIGARH REFINERY LIMITED Versus THE UNION OF INDIA AND ORS.	MR. S SHARMA MS. P TALUKDAR MS. R SULTANA	SC, GST DY.S.G.I.
15	WP(C)/2107/2025	KAMAL SHEIKH Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM
16	WP(C)/2113/2025	SRI PULAK BHUYAN Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	GA, ASSAM
ORDER NO STEPS				
17	WP(C)/2025/2025	GOLAGHAT NAGAR SAPTAHIK MODI BAZAR COMMITTEE Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K AZAD H ALAM	GA, ASSAM
ADMISSION				
18	WP(C)/7448/2019 PART-HEARD, FIXED	SYED TAFIKUDDIN AHMED Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL MR D NATH, SC,APGCL(R-3 & 4)
19	WP(C)/453/2017	JALLALPORE TEA ESTATE Versus THE STATE OF ASSAM and 2 ORS.	MR.B D DAS MS.R DEKA MR.D THOUSAN	GA, ASSAM
20	WP(C)/3081/2017	GAMBHIR CH. DEORI Versus THE STATE OF ASSAM and 3 ORS.	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
21	WP(C)/1010/2019	SANTOSH TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	MS. B BHUYAN (SC, BTC, R-4,5) MR P S DEKA (SC, REVENUE DEPT., R-1) MR R DHAR (GA, ASSAM, R-2,3) SC, FOREST
22	WP(C)/202/2021	PRADIP SHARMA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MR. B DEKA MR. S KAKATI (r-7) MS D DEVI(r-7) ASSTT.S.G.I.
23	WP(C)/1198/2022 FIXED	HASMOT ALI AND 14 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR D NATH, SC PWD MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE
WITH				
24	WP(C)/1109/2022	SOFIUR RAHMAN Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE MR. D NATH, SC, PWD

25	WP(C)/2050/2022	NABARUP RURAL DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	SC, P AND R.D. (R-6 & 8) GA, ASSAM SC, P H E
26	WP(C)/4676/2022	NAREN CHANDRA NATH Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, REVENUE SC, FOREST
27	WP(C)/4774/2022	WAHIDA REHMAN Versus NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH	GA, ASSAM
28	WP(C)/6918/2022	NUMAL SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER MR. L HUSSAIN	SC, PWD ROAD SC, FINANCE
29	WP(C)/8041/2022 FIXED	DIPANJALI BAILUNG Versus THE UNION OF INDIA AND 7 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, AG MRS. R DEVI DY.S.G.I. SC, FINANCE
30	WP(C)/4714/2023 FIXED	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
	WITH I.A.(Civil)/406/2024 in WP(C)/4714/2023	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
31	WP(C)/5538/2023	RAVI DEY AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. S CHAKRABORTY MR A KAKOTI MS S BORA	SC, CO OP
32	WP(C)/5995/2023 FIXED	ABDUL BATEN AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
33	WP(C)/6178/2023 FIXED	NIKHIL CACHAR HAIDIMBA BARMAN SAMITI AND 2 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM MR. R P SARMAH (R-7, R-14) MRS. R RONGMEI (R-7, R-14) MS. K L R YANTHAN (R-7, R-8) MR. D DOLEY (R-7, R-14) MR P UPADHYAYA (R-7, R-8, R-14) DY.S.G.I. SC, WPT AND BC
34	WP(C)/2448/2024 FIXED	GOPAL MANDAL Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
	WITH WP(C)/1689/2024	BABUL HUSSAIN AND 129 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
36	WITH WP(C)/1707/2024	MIR SIRAJUL HOQUE AND 388 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR A W AMAN MR. J ABBAS MR M HANDIQUE	GA, ASSAM SC, REVENUE

37	WP(C)/3326/2024	NABAJYOTI NAGAR KHOWA PANI JUGAN AACHONE PARICHALANA SAMITTEE Versus THE STATE OF ASSAM AND 10 ORS	MR. A DEKA MR. S BORTHAKUR	GA, ASSAM MR. P J SAIKIA, SR. ADV (R9, 10, 11) MR. P BORDOLOI (R9, 10, 11) SC, P H E
	WITH			
38	WP(C)/4775/2024	MOON MOON SARMAH DOWERAH Versus THE STATE OF ASSAM AND 11 ORS	MR N SARMA MS. S KAKATI	GA, ASSAM SC, P H E
39	WP(C)/3694/2024 FIXED	SHAHJAHAN ALI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, NHAI MD. S ALOM(R-6) MR. M S ALAM(R-6) SC, REVENUE
40	WP(C)/5991/2024	DHAN SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/72/2025 in WP(C)/5991/2024	DHAN SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. N BARUAH MR. R J DAS	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
41	WP(C)/891/2025 FIXED	NIVA DEKA Versus THE GAUHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV	SC, GMC
42	WP(C)/1039/2025 FIXED	KRISHAK UNNAYAN SAMITY, TULSIBARI Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR. T N SRINIVASAN	GA, ASSAM SC, REVENUE
43	WP(C)/1425/2025 FIXED	ARUN KUMAR BRAHMA AND 4 ORS. Versus STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN MR. R D PHUKAN P SINHA	MS. P.R. MAHANTA, (R-1), SC, REVENUE AND DISASTER MANAGEMENT DEPT MR. R.K. MUSHAHARY (R- 2,3&6), SC, BTC SC, REVENUE MS. M BARMAN, (R-4&5), JR. GA, ASSAM
44	WP(C)/1468/2025 FIXED	M/S. DUROPLY INDUSTRIES LIMITED Versus THE UNION OF INDIA AND ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA MS. BANSHIKA PODDER	MR. S.C. KEYAL, SC, CGST DY.S.G.I. SC. CGSC
<u>BAIL HEARING</u>				
45	AB/3191/2024 WITH OFFICE NOTE, FIXED	BAHAR UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<u>ORDERS</u>				
46	WP(C)/1288/2022	MRS. ARIFA BEGUM Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
	WITH			
47	Crl.Pet./899/2018	ARIFA BEGUM Versus JAGADISH DEKA AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPADHYAY	PP, ASSAM
48	WP(C)/7461/2023	TIKENDRA NATH CHAMUAH AND 2 ORS Versus THE STATE OF ASSAM AND 29 ORS	MR S M ABDULLAH P MS F HUSSAIN MD S HOQUE MR. M DEKA MD R ISLAM MS B KOUSHIK	GA, ASSAM MR. D SARMA MR P DAS MS N BARUAH

	WITH I.A.(Civil)/3195/2024 in WP(C)/7461/2023	VIJAY KUMAR JASRASARIA AND 2 ORS Versus TIKENDRA NATH CHAMUAH AND ORS	MR. D SARMA MR. N K KALITA MR P DAS MR D DEKA MS N BARUAH G. GOSWAMI	GA, ASSAM MR S HOQUE SC, REVENUE AND DISASTER MANAGEMENT DEPT GA, ASSAM
49	I.A.(Civil)/3892/2024 FIXED in WP(C)/4066/2023	THE SECRETARY CUM PROVIDENT FUND COMMISSIONER Versus THE STATE OF THE STATE OF ASSAM AND 3 ORS ASSAM AND 3 ORS		
	WITH WP(C)/4066/2023	PALLORBUND TEA LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MS S KAR	MR. N C DAS (R-2,3,4) GA, ASSAM MR. A DAS (R-2,3,4) MS. M DEVI (R-2,3,4) MR. K KAKATI (R-2,3,4) MR S K BEHARA(R-1) MR J RAJBONGSHI (R-1)
50	WP(C)/5040/2024 FIXED	UTPALA SHARMA Versus ADITYA BIRLA HEALTH INSURANCE COMPANY LIMITED AND ANR	MS. M DEV MS P DEB MS N DEB MR R SINGH	
51	WP(C)/6437/2024 FIXED	SIBESH BARMAN AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. S K SAIKIA MR A HOSSAIN MR D.S. BHATTACHARYA	GA, ASSAM SC, BTC
52	WP(C)/6906/2024 FIXED	UDIPTA MECH Versus THE UNION OF INDIA	MR. S N TAMULI MS. P K ZANNAT MS P DEKA	MR. R K D CHOUDHURY,SC,DSGI. SC, OIL
53	I.A.(Civil)/339/2025 in WP(C)/4809/2024	RUTH YVONNE URSULA GOMEZ Versus UNION OF INDIA AND 10 OTHERS	MR H K SARMA MR. P BHOWMICK MR J LOTH	MR. A R BHUYAN (R4, R-5) GA, ASSAM MR. R BORUAH (R-6 TO 10) MR N Z CHOUDHURY(R4, R-5) MR N A MAZARBHUIYA(R4, R-5) DY.S.G.I.
	WITH WP(C)/4809/2024	RUTH YVONNE URSULA GOMEZ Versus UNION OF INDIA AND 10 ORS	MR B D DAS MR H K SARMA MR. P BHOWMICK MR J LOTH	MR. A R BHUYAN (R4, R-5) GA, ASSAM MR. R BORUAH (R-6 TO 10) MR N Z CHOUDHURY(R4, R-5) MR N A MAZARBHUIYA(R4, R-5) DY.S.G.I.
54	I.A.(Civil)/711/2025 IN WP(C)/2543/2018, WP(C)/3081/2014 (BOTH D/O), FIXED in WP(C)/2543/2018	JAHANARA BEGUM AND ORS Versus THE STATE OF ASSAM AND ORS	MS FARHANA INTAZ	GA, ASSAM
	WITH MC/7/2025	JAHANARA BEGUM AND ORS Versus THE STATE OF ASSAM AND ORS	M HOSSAIN S KHAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
55	I.A.(Civil)/1124/2025 FIXED in WP(C)/6226/2023	BODOLAND SECURITY SERVICES Versus THE UNION OF INDIA AND 3 ORS	MR. D SARAF	SC, GST DY.S.G.I.
	WITH WP(C)/6226/2023	BODOLAND SECURITY SERVICES Versus THE UNION OF INDIA AND 3 ORS	MR. D SARAF	SC, GST DY.S.G.I.
56	WITH WP(C)/1015/2023	BODOLAND SECURITY SERVICES Versus THE UNION OF INDIA AND 4 ORS.	MR. D SARAF	SC, GST DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 23/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR J CHOPRA	30-04-2025	To	04-05-2025
21)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
22)	MR. S SARMA	21-04-2025	To	25-04-2025
23)	MR D K MISHRA	22-04-2025	To	24-04-2025
24)	MR B PRASAD	22-04-2025	To	24-04-2025
25)	MR P J BORAH	22-04-2025	To	24-04-2025
26)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1208/2025	RUBUL SHARMA Versus THE STATE OF ASSAM	MR I S MAZUMDAR	PP, ASSAM
2	Bail Appln./1225/2025	ARUN PRATAP MUKHARJEE Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH MR. A K DAS	PP, ASSAM
3	Bail Appln./1230/2025	AZIMUDDIN AHMED @ MD AJIMUDDIN @ AJIMUDDIN AHMED Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
MOTION				
4	AB/910/2025	JANNATUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED M RAHMAN IMDADUL ISLAM	PP, ASSAM
5	AB/912/2025	FANI ROY @ GANESH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
6	AB/914/2025	IMDADUL ISLAM @ NIZAM UDDIN Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
7	AB/915/2025	CHAMPALAL BHATTACHARJEE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MD IMRAN	PP, ASSAM
BAIL HEARING (BA)				
8	Bail Appln./110/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JIAUL HOQUE @ JIYAU HAQUE Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
9	Bail Appln./1045/2025 WITH OFFICE NOTE, FIXED	PRADIP SARKAR Versus THE STATE OF ASSAM AND ANR	MR. B J DAS	PP, ASSAM
BAIL HEARING				
10	AB/728/2022 FIXED	USMAN GANI Versus THE STATE OF ASSAM	MR. N M SARKAR	PP, ASSAM

11	AB/2176/2024 FIXED	MRS REJIA BEGUM AND 9 ORS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
12	AB/3167/2024 FIXED	DHARMESWAR ROY Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
13	AB/92/2025 FIXED	SRI MALIN PACHANI AND ANR Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH MS. S DAS M KHATONIAR	PP, ASSAM
14	AB/103/2025 FIXED	SALMAN ALI @ SALEMAN ALI @ SALEMON ALI Versus THE STATE OF ASSAM	MR MONZUR K CHOUDHURY MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
15	AB/267/2025 FIXED	RAJIBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
16	AB/278/2025 WITH OFFICE NOTE, FIXED	KAMAL DEKA Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	MOTIUR RAHMAN (FOR INFORMANT) MR. M RAHMAN (FOR INFORMANT) MR. A S TAPADER (INFORMANT) PP, ASSAM
17	AB/281/2025 FIXED	RAKESH KUMAR PRASAD Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
18	AB/328/2025 FIXED	MD ABDUL HEKIM Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MS. J AHMED MR. S S AHMED	PP, ASSAM
19	AB/351/2025 FIXED	KADIR AHMED Versus THE STATE OF ASSAM	MR. R DEV	PP,ASSAM
20	AB/509/2025 FIXED	JOHIRUL ISLAM @ JOHIRUL HUSSIAN AND ANR. Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR A ALAM	PP, ASSAM
21	AB/723/2025 FIXED	JAMAL UDDIN SEKH @ MD JAMALUDDIN SEIKH Versus THE STATE OF ASSAM	MR P BHARDWAJ MS. B DEVI	PP, ASSAM
22	AB/734/2025 FIXED	RAJ SAHID @ RAJ SAHAID ALOM Versus THE STATE OF ASSAM	MRS. K DEVI	PP, ASSAM
23	AB/773/2025 FIXED	RAHAM ALI Versus THE STATE OF ASSAM	MR A K AZAD MR. I HUSSAIN	PP, ASSAM
24	AB/785/2025 FIXED	RUSTUM ALI AND 4 ORS. Versus THE STATE OF ASSAM	MS G DEKA	PP, ASSAM
25	AB/802/2025 FIXED	RIPPUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. R ALI U U KHAN	PP, ASSAM
26	AB/825/2025 FIXED	DIPAK PATIR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
27	AB/848/2025 FIXED	AKHIRUL ISLAM Versus THE STATE OF ASSAM	MR. Y S MANNAN MR H ROHMAN	PP, ASSAM
28	AB/850/2025 FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM

ORDERS

29	W.P.(CrI.)/7/2025 BY SLIP	SASHI KUMAR TEA COMPANY PRIVATE LIMITED Versus THE STATE OF ASSAM	MR H K DAS (P-2) MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO R BARMAN	GA, ASSAM
	WITH I.A.(Civil)/802/2025 in W.P.(CrI.)/7/2025	SASHI KUMAR TEA COMPANY PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR H K DAS (P-2) MR D J HALOI L HANGZO G BORO R BARMAN	GA, ASSAM
30	I.A.(CrI.)/65/2025 BA 417/2021(DESTROYED), FIXED in Bail Appln./417/2021	BHARGAV DEKA Versus THE STATE OF ASSAM	MR. A K BHUYAN MR. A K BHUYAN MR. S MUNIR MS. S SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR J CHOPRA	30-04-2025	To	04-05-2025
21)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
22)	MR. S SARMA	21-04-2025	To	25-04-2025
23)	MR D K MISHRA	22-04-2025	To	24-04-2025
24)	MR B PRASAD	22-04-2025	To	24-04-2025
25)	MR P J BORAH	22-04-2025	To	24-04-2025
26)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./942/2025 FIXED	FULUR UDDIN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
2	Bail Appln./1214/2025	BABLA MIAH Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
3	Bail Appln./1218/2025	AMIR UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
4	Bail Appln./1220/2025	BHOLA MONDAL @ BHOLA SK, Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
5	Bail Appln./1227/2025	MASUM YUSUF AHMED Versus THE STATE OF ASSAM	MR K P PATHAK F. K. AHMED	PP, ASSAM
6	Bail Appln./1228/2025	TANBIR YUSUF AHMED Versus THE STATE OF ASSAM	MR K P PATHAK F. K. AHMED	PP, ASSAM
BAIL HEARING (BA)				
7	Bail Appln./596/2025 FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM	PP, ASSAM
8	Bail Appln./688/2025 WITH CASE RECORD(SCANNED COPY), B/O	ROMJUL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
9	Bail Appln./886/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOSTAFIZUR ALI @ RAHMAN Versus THE STATE OF ASSAM AND ANR	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
10	Bail Appln./888/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SADIKUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
11	Bail Appln./923/2025 WITH CASE RECORD(SCANNED COPY), FIXED	RAHUL TUMUNG Versus THE STATE OF ASSAM AND ANR	MR. A DUTTA	PP, ASSAM

12	Bail Appln./946/2025 FIXED	RUBIYA BEGUM Versus THE STATE OF ASSAM	U U KHAN MR A AHMED	PP, ASSAM
13	Bail Appln./966/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SAHED UDDIN ALIAS SAHID AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
14	Bail Appln./1013/2025 BA 3719/2024(D/O), WITH CASE RECORD(SCANNED COPY), B/O	ABUL HASAN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
15	Bail Appln./1055/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD AHMED ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
BAIL HEARING				
16	AB/2132/2024 FIXED	GIASUDDIN ALIAS GIASUDDIN AHMED Versus THE STATE OF ASSAM	MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM
17	WITH AB/2060/2024	ABDUL MATIN Versus THE STATE OF ASSAM	MR. T J MAHANTA MR J C BORAH MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM
18	AB/3203/2024 FIXED	ARIFUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
19	AB/568/2025 FIXED	SOFIQUIL ISLAM MIR Versus THE STATE OF ASSAM AND ANR.	MR M H AHMED I AMIN	PP, ASSAM
20	AB/623/2025 FIXED	FAIJUL ISLAM @ FAIJUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM
21	AB/678/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOFIDUR ISLAM @ MOFIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
22	AB/722/2025 WITH OFFICE NOTE, FIXED	ASHIKUL HOQUE @ ASHIQUE ANSARI Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
ORDERS				
23	I.A.(CrI.)/500/2020 BA 2017/2020(D/O), FIXED in Bail Appln./2017/2020	THE STATE OF ASSAM Versus SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR. D BORA MR. N MAHAJAN MR S T ADNAN

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LEAVE NOTE OF ADVOCATES FOR 23/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025

14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR J CHOPRA	30-04-2025	To	04-05-2025
21)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
22)	MR. S SARMA	21-04-2025	To	25-04-2025
23)	MR D K MISHRA	22-04-2025	To	24-04-2025
24)	MR B PRASAD	22-04-2025	To	24-04-2025
25)	MR P J BORAH	22-04-2025	To	24-04-2025
26)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday, 23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CIVIL BENCH-I]

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE S.K. MEDHI AND
HIS LORDSHIP]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
1 Bail Appln./1421/2024	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
<u>MOTION (BA)</u>			
2 Bail Appln./1221/2025	MABRUR AHMED CHOUDHURY Versus THE STATE OF ASSAM	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
<u>MOTION</u>			
3 AB/909/2025	ALAUDDIN ALI Versus THE STATE OF ASSAM	MR S SARMA MS B DEVI MR G GOSWAMI	PP, ASSAM
<u>ADMISSION</u>			
4 CRP/50/2024 CAVT. NO.03602/024, FIXED	ETUA URANG AND 4 ORS Versus MAINA DEVI AGARWAL AND 6 ORS	MR. P S DEKA MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	MR. P J SAIKIA MR. SAILENDRA DEKA MR. A K GUPTA (R-7) MR. R S MISHRA (R-7) MR JITENDRA DAS FOR CAVEATOR
5 FAO/21/2025	LAKHI RAJ SINHA AND ANR Versus SRI MOLOY SINHA AND ANR	MS. S NATH MR. D MAZUMDAR MR. D MAZUMDAR	
WITH I.A.(Civil)/1259/2025 in FAO/21/2025	SRI LAKHI RAJ SINHA Versus SRI MOLOY SINHA	MR. D MOZUMDER MS. S NATH MR. D MAZUMDAR	
6 MACApp./88/2025	ORIENTAL INSURANCE COMPANY LTD. Versus GULAPI SINGHA AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
WITH I.A.(Civil)/774/2025 in MACApp./88/2025	ORIENTAL INSURANCE CO. LTD. Versus GULAPI SINGHA AND ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

7	MACApp./98/2025	KABITA NARZARY AND 4 ORS Versus THE LEGAL MANAGER MAGMA HDI GENERAL INSURANCE COMPANY LTD. AND ANR	MR. S C BISWAS MS. U NANDA MS A BORAH	
8	MACApp./104/2025	THE NEW INDIA ASSURANCE CO LTD Versus DIPA KALITA AND 2 ORS E	MRS B ACHARYA MR. A ACHARYA MRS S ACHARYA	
	WITH I.A.(Civil)/887/2025 in MACApp./104/2025	THE NEW INDIA ASSURANCE CO LTD Versus DIPA KALITA AND 2 ORS E	MRS B ACHARYA MR. A ACHARYA MRS S ACHARYA	
9	MACApp./105/2025	NANI DEVI AND ANR. Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS. B	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	MR. P J BARMAN
10	MACApp./108/2025	ORIENTAL INSURANCE COMPANY LTD Versus MINU DEKA AND 2 ORS F	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR T KALITA
11	MACApp./112/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus MOFIZAN BEGUM AND 6 ORS (A)	MR. A BHATTACHARYYA	MR A HUSSAIN (R-1,2)
	WITH I.A.(Civil)/981/2025 in MACApp./112/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO LTD Versus MOFIZAN BEGUM AND 6 ORS (A)	MR. A BHATTACHARYYA	MR A HUSSAIN (R-1,2)
<u>BAIL HEARING (BA)</u>				
12	Bail Appln./1065/2025 WITH OFFICE NOTE, FIXED	MOFAZZEL HOQUE @ MD MOFAJJEL HOQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY A.ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
13	AB/566/2025 FIXED	BAPAN MAZUMDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH MR R ISLAM MR A H AHMED	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
14	RSA/220/2024 WITH LCR, FIXED	MUSST ASIA KHATUN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	MR. T J MAHANTA(ALL RESPONDENTS) MS. P BHATTACHARYA (ALL RESPONDENTS) MR. A BORUA (ALL RESPONDENTS) MS P SARMA (ALL RESPONDENTS)
	WITH I.A.(Civil)/3590/2024 in RSA/220/2024	MUSST ASIA KHATUN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	
15	WITH RSA/216/2024	NURUL AMIN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	MR. T J MAHANTA(ALL RESPONDENTS) MS. P BHATTACHARYA (ALL RESPONDENTS) MR. A BORUA(ALL RESPONDENTS) MS P SARMA(ALL RESPONDENTS)
	WITH I.A.(Civil)/3567/2024 in RSA/216/2024	NURUL AMIN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	

16	RSA/12/2025 CAVT. NO.004320/25,N FIXED WITH I.A.(Civil)/267/2025 in RSA/12/2025	SRI SANJAY KUMAR DAS Versus SHRI MONI RAM TALUKDAR AND ORS SHRI SANJAY KUMAR DAS Versus SHRI MONI RAM TALUKDAR AND ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR G BHARADWAJ FOR CAVEATOR MR G BHARADWAJ FOR CAVEATOR
ORDERS				
17	RSA/276/2016 WITH LCR, B/O	ON THE DEATH OF MD MOSTUB ALI BARBHUIYA HIS LEGAL HEIR HABATUN NESSA BARGHUIYAN and 16 ORS Versus MD FAIZUL HAQUE BARBHUIYA and 10 ORS	MR.S Y AHMED	MR.N DHAR MR .B MALAKAR MR. T U LASKAR
18	CRP/334/2016 WITH	SMT. KAUSHALYA RAY and 3 ORS Versus SHIV CHARAN BARUAH and 9 ORS	MR. A DAS MR. S BARUAH MR. D BARUAH	
19	CRP/333/2016	SMT. KAUSHALYA RAY and 3 ORS Versus SHIV CHARAN BARUAH and 7 ORS	MR.S BARUAH MR.D BARUAH	
20	CRP/487/2016	SUSHIL KUMAR AGARWAL and 2 ORS. Versus ANIL KUMAR AGARWAL	MR.Y S MANNAN MR. A BHATTACHARYA MS. K MALAKAR MS.P HUJURI MR A SAIKIA MS.S GOHAIN MR. A BHATTACHARJEE MS. K TALUKDAR	
21	MACApp./9/2018 WITH LCR	NITU BHUYAN GOGOI Versus RATANLAL PAREEK	MR. D SAIKIA MR. A DEKA MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR. P NAYAK MR. R BORAH	MR. S K GOSWAMI (R-3) MR. R GOSWAMI (R-5) MS. M SAIKIA (R-5) MR. B K GOSWAMI MS. P BORTHAKUR MR. R KATHKATIA
22	MACApp./542/2019 WITH LCR.	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus MD. RIYAJUL ALI AND 2 ORS.	MR. K K DEY MD. A AHMED MR V K BAROOAH	MR D MONDAL
23	I.A.(Civil)/1783/2019 IN MAC.APP. 184/2014(D/O) in MACApp./184/2014 WITH I.A.(Civil)/1784/2019	KALYANI DAS and 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS KALYANI DAS and 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS	MR. A R AGARWALA MR. A R AGARWALA	MR. R C PAUL
24	CRP/10/2021 WITH	KIRANMOYEE CHOUDHURY @ DUTTA Versus RITA BAISHYA TALUKDAR AND ANR	MR. R J BORDOLOI MR. R ALI	MR D CHOUDHURY MR S DIFUSA
25	CRP/65/2020	KIRANMOYEE CHOUDHURY @ DUTTA Versus RITA BAISHYA TALUKDAR AND ANR.	MR. R J BORDOLOI MR. R ALI	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY
26	CRP/12/2021	NATIONAL INSURANCE COMPANY LTD Versus MANJU MAZUMDAR AND 4 ORS	MR. R GOSWAMI MS. P BORTHAKUR	SC, GHC
27	CRP(IO)/1/2022 B/O	HARATOSH CHAKRAVARTY Versus BIRESH RAY AND 9 ORS.	MR. D CHAKRABARTY MS. M BORUAH	MS. R CHOUDHURY (1 to 9) SC, APDCL MR. A H M R CHOUDHURY (1 to 9)
28	CRP/122/2022	ON THE DEATH OF MD. SIKANDAR ALI HIS LEGAL HEIRS TOSIRAN BEGAM AND 2 ORS Versus MD. KARIM KAZI	MR F U BARBHUIYA MR M HOQUE	MR. T J MAHANTA MR. SURAJIT DAS MR. S I RASUL

29	MACApp./3/2023 WITH LCR	M/S UNITED INDIA INSURANCE COMPANY LTD. Versus CHENAI BARO @ BORO AND 3 ORS.	MR. M DUTTA MR J MAHANTA MR. D J BORAH	MR. A R AGARWALA FOR CAVEATOR
30	CRP(IO)/39/2023	MD RAFIKUL HAZARIKA @ BABUJAN Versus THE ONGC LTD AND 9 ORS	MR. P J SAIKIA MS D DUTTA	MR. B K DAS (R-1,2) MR H P GUWALA (R-1,2)
31	Tr.P.(C)/98/2023	SMTI PUNAM DAS Versus DR. JOYORAKASH HATIMUIRA	MR. SHEELADITYA	MR A NATH MR. N J MEDHI
32	MACApp./259/2023 WITH LCR.	PRAMILA THAKURIA Versus THE ORIENTAL INSURANCE COM. LTD. A	B R DAS MS M BHARATI	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA
33	CRP(IO)/282/2023 B/O	MS NEKNOOR BIBI Versus MD. ABDUL HAKIM BARBHUYIYA AND ANR	MR. SHEELADITYA	MR. A U CHOUDHURY MS. R CHOUDHURY (R-1) MR S ISLAM MR. M I HUDA (R-2) MR. A H M R CHOUDHUR(R-1)Y MS A HUSSAIN(R-2) S AHMED(R-2)
34	CRP(IO)/299/2023	ON THE DEATH OF MD. ADAR ALI Versus MD SAMIR ALI	MR. SHEELADITYA	
35	I.A.(Civil)/2262/2023 FIXED in RSA/6235/2023 WITH RSA/6235/2023 (Filing Number) WITH I.A.(Civil)/6237/2023 (Filing Number) WITH RSA/6144/2023 (Filing Number) WITH I.A.(Civil)/1484/2023 WITH I.A.(Civil)/6146/2023 (Filing Number)	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. A SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS.	MS. R CHOUDHURY MR. M ISLAM MS. R CHOUDHURY MS. R CHOUDHURY MS. R CHOUDHURY MR. M ISLAM	MS. B CHOUDHURY (R-1 TO 1.4 MR. P. CHOUDHURY (R-1 TO 1.4 J DAS (R-1 TO 1.4 MS. B CHOUDHURY MR. P. CHOUDHURY
36	MACApp./2/2024 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus MAYEZ @ MOYEZ UDDIN AHMED AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA (r-1) MR. N HAQUE (r-2) MR. A K AZAD (r-2) MR. S R BARBHUIYA (r-2) MR M HUSSAIN (r-2)
38	CRP(IO)/22/2024	MAHENDRA MAJUMDER AND ANR Versus NARAYAN RAJBONSHI	MR. SHEELADITYA	

39	CRP/90/2024	SUBALA BALA ROY Versus PRASENJIT BARMAN @ BARMA AND 3 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	MR T KALITA (R2) MR. A KAKATI (R2)
40	CRP(IO)/167/2024	THE ORIENTAL INSURANCE COMPANY LTD. Versus OIL INDIA LIMITED AND 3 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R GOSWAMI(R-3) MS. P BORTHAKUR(R-3)
41	CRP(IO)/244/2024	BABU NATH Versus GIRIN NATH AND ANR	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	MR. M A SHEIKH (R-1) MS F INTAZ(R-1) MR. W A SHEIKH(R-1)
42	CRP(IO)/437/2024	CHAND RATAN SINGHANIA Versus RIJU PRASAD SARMA AND ANR	MR. S. DEY MR P DEKA MR. B BORAH	MR. R K JAIN TULIKA BORAH
43	I.A.(Civil)/450/2024 in MACApp./1133/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus BORNALI GOGOI AND 8 ORS.	MRS B ACHARYA MR. A ACHARYA	MR. P J BARMAN (r-7) MR. M MORE (R-1,2,3) MS P PHUKAN (r-7) MR. N D SARMA (R-1,2,3)
	WITH MACApp./1133/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD Versus BORNALI GOGOI AND 8 ORS F	MRS B ACHARYA	
	WITH I.A.(Civil)/1135/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD Versus BORNALI GOGOI AND 8 ORS F	MRS B ACHARYA	
44	I.A.(Civil)/2871/2024 in FAO/61/2022	ON THE DEATH OF ARUN CHANDRA BARUAH, HIS LEGAL HEIRS Versus M/S SRGB DEVELOPMENT SOCIETY AND 8 ORS.	MR. A C SARMA MR G BHARADWAJ	
	WITH FAO/61/2022	ARUN CHANDRA BARUAH Versus M/S SRGB DEVELOPMENT SOCIETY AND ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
	WITH I.A.(Civil)/3744/2022 in FAO/61/2022	ARUN CHANDRA BARUAH Versus M/S SRGB DEVELOPMENT SOCIETY AND ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
	WITH I.A.(Civil)/2872/2024 in FAO/61/2022	ON THE DEATH OF ARUN CHANDRA BARUAH, HIS LEGAL HEIRS Versus M/S SRGB DEVELOPMENT SOCIETY AND 8 ORS.	MR. A C SARMA MR G BHARADWAJ	
	WITH I.A.(Civil)/2873/2024 in FAO/61/2022	ON THE DEATH OF ARUN CHANDRA BARUAH, HIS LEGAL HEIRS Versus M/S SRGB DEVELOPMENT SOCIETY AND 8 ORS.	MR. A C SARMA MR G BHARADWAJ	
45	I.A.(Civil)/3592/2024 in MACApp./13794/2024	SBI GENERAL INSURANCE COMPANY LTD. Versus PARBIN BEGUM AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./13794/2024 (Filing Number)	SBI GENERAL INSURANCE COMPANY LTD Versus MUSTT PARBIN BEGUM AND 5 ORS	MR. R GOSWAMI	
	WITH I.A.(Civil)/13797/2024 (Filing Number)	SBI GENERAL INSURANCE COMPANY LTD Versus MUSTT PARBIN BEGUM AND 5 ORS	MR. R GOSWAMI	

46	I.A.(Civil)/3736/2024 WITH LCR 2 FILES in MACApp./434/2019 WITH MACApp./434/2019 WITH CO/499/2024 (Filing Number) in MACApp./434/2019 WITH I.A.(Civil)/772/2025 in MACApp./434/2019	GIRO BALA RAJBONGSHI AND 2 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD A M/S. UNITED INDIA INSURANCE CO. LTD., Versus SMTI. GIRO BALA RAJBONGSHI AND 5 ORS. GIRO BALA RAJBONGSHI AND 2 ORS Versus M/S UNITED INDIA INSURANCE CO. LTD A GIRO BALA RAJBONGSHI AND ORS Versus M/S UNITED INDIA INSURANCE CO LTD ALIYA KHATUN AND 2 ORS. Versus ORIENTAL INSURANCE COMPANY LTD. ORIENTAL INSURANCE COMPANY LTD. Versus ALIYA KHATUN AND 3 ORS. B THE ORIENTAL INSURANCE CO. LTD Versus NUR ALI AND 3 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS MD. A AHMED MR. R C PAUL MS M BHARATI MR J MOLLAH MRS. A BHANU MS. S P DAS MR A N IQBAL MR A N IQBAL MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR A KALITA ATMA RAM AGARWALA MR. A R AGARWALA MR A AGARWALA RISHI GOSWAMI	MR. R C PAUL MR A DAS MR J MOLLAH (R1,R2,R3) MRS. A BHANU (R1,R2,R3) MS. S P DAS (R1,R2,R3) MR A DAS MS. R D MOZUMDAR MR A N IQBAL MS R D MAZUMDAR MS. R D MOZUMDAR MS M KALITA MS. C MOZUMDAR MR. S P SHARMA MS R D MAZUMDAR
47	I.A.(Civil)/202/2025 in MACApp./150/2024 WITH MACApp./150/2024	ORIENTAL INSURANCE COMPANY LTD. Versus ALIYA KHATUN AND 3 ORS. B THE ORIENTAL INSURANCE CO. LTD Versus NUR ALI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR A KALITA	MR A N IQBAL
48	I.A.(Civil)/331/2025 IN MACAPP 754/2018 (D/O). in MACApp./754/2018	FIRDUS ALI AND 3 ORS		
49	I.A.(Civil)/411/2025 WITH LCR in MACApp./427/2022 WITH MACApp./427/2022	FIRDUS ALI ALIAS KAJABA Versus MOHAMMAD ALI AN ANR FIRDUS ALI @ KAJABA Versus MOHAMMAD ALI AND ANR	ATMA RAM AGARWALA MR. A R AGARWALA MR A AGARWALA	MS R D MAZUMDAR MS. R D MOZUMDAR MS M KALITA MS. C MOZUMDAR MR. S P SHARMA
50	I.A.(Civil)/575/2025 WITH LCR in MACApp./317/2022 WITH MACApp./317/2022	SMTI PRATIMA ROY Versus THE ORIENTAL INSURANCE COMPANY LTD. THE ORIENTAL INSURANCE COMPANY LTD. Versus PRATIMA ROY AND 2 ORS.	MS. R D MOZUMDAR MR. A DUTTA MS. C MOZUMDAR MR. S P SHARMA MRS. P M DUTTA	MS R D MAZUMDAR
51	I.A.(Civil)/1249/2025 in MACApp./4145/2025 WITH MACApp./4145/2025 (Filing Number) WITH I.A.(Civil)/4148/2025 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus SMT. ANIMA LAHAN AND 3 ORS NEW INDIA ASSURANCE COMPANY LTD Versus SMTI ANIMA LAHAN AND ORS NEW INDIA ASSURANCE COMPANY LTD Versus SMTI ANIMA LAHAN AND ORS	MR S DUTTA MS S MOCHAHARI MR. S DUTTA Sidhant Dutta Sidhant Dutta	
52	I.A.(Civil)/1260/2025 in MACApp./9758/2024 WITH MACApp./9758/2024 (Filing Number)	SONA DAS AND ANR Versus MD JAIDUL ALAM AND 2 ORS SONA DAS AND ANR Versus JAIDUL ALAM AND 2 ORS B	MR. N J GOGOI MS. S DEB MR. N J GOGOI	

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LEAVE NOTE OF ADVOCATES FOR 23/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR J CHOPRA	30-04-2025	To	04-05-2025
21)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
22)	MR. S SARMA	21-04-2025	To	25-04-2025
23)	MR D K MISHRA	22-04-2025	To	24-04-2025
24)	MR B PRASAD	22-04-2025	To	24-04-2025
25)	MR P J BORAH	22-04-2025	To	24-04-2025
26)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/45/2023 FIXED	M/S HIMANGSHU PAUL AND ASSOCIATES PVT LTD Versus THE UNION OF INDIA AND ANR (A)	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	C.G.C. MRS. R DEVI
2	MACApp./32/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus SUJIT DAS	ABHILASH BHATTACHARYYA	
	WITH I.A.(Civil)/253/2025 in MACApp./32/2025	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus SUJIT DAS	ABHILASH BHATTACHARYYA	
3	MACApp./57/2025 CAVT. NO.01252/025,	THE ORIENTAL INSURANCE CO. LTD. Versus ITI DAS AND ANR	MR. S K GOSWAMI MR. R SHARMA	MISS. M DAS MD. S ISLAM FOR CAVEATOR
	WITH I.A.(Civil)/552/2025 in MACApp./57/2025	THE ORIENTAL INSURANCE CO. LTD. Versus ITI DAS AND ANR	MR. S K GOSWAMI MR. R SHARMA	MISS. M DAS MD. S ISLAM FOR CAVEATOR
4	MACApp./83/2025	SARMILA RABHA Versus NEW INDIA ASSURANCE CO. LTD.	MR D MONDAL	
5	MACApp./85/2025	SATYABATRI RABHA Versus NEW INDIA ASSURANCE CO. LTD.	MR D MONDAL	
6	MACApp./99/2025	ORIENTAL INSURANCE COMPANY LTD Versus AJIFA KHATUN AND 6 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/841/2025 in MACApp./99/2025	ORIENTAL INSURANCE COMPANY LTD Versus AJIFA KHATUN AND 6 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
7	MACApp./109/2025	THE NATIONAL INSURANCE COMPANY LTD. Versus MUKUL CH. BORDOLOI AND 2 ORS. E	MR. P J BARMAN MS. C MOZUMDAR MR. S P SHARMA	MR G BHARADWAJ MR B DEORI (r-1) MR N BRAHMA (r-1)
8	MACApp./111/2025	ORIENTAL INSURANCE COMPANY LTD Versus ABDUL HUSSAIN AND 2 ORS. B	MR. R C PAUL	MR. A R AGARWALA

9	I.A.(Civil)/977/2025 in MACApp./111/2025	ORIENTAL INSURANCE COMPANY LTD Versus ABDUL HUSSAIN AND 2 ORS. B	MR. R C PAUL	MR. A R AGARWALA
		ORDERS		
9	MACApp./2/2013 WITH LCR	KUMARI CHINU LODH Versus DEPUTY SECRETARY and 2 ORS,	MR.D K KALITA MR.S BHATTACHARJEE	MR SISHIR DUTTA(R-3) MS. M CHOUDHURY(R-3) MS.R RONGMAI MR.R DEV MR.A K DAS MR.A DUTTA MS. J BORO (R-3) MS M DAS(R-3) MR.R K DEY
10	MACApp./15/2018	NATIONAL INSURANCE COMPANY LIMITED Versus BITUPAN HAZARIKA	MR.R GOSWAMI MR.R GOSWAMI MR. I ALAM S BHUYAN MS.M SAIKIA MS. P BORTHAKUR	
11	MACApp./25/2018 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SMT. RASHMI SONOWAL GOGOI	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. P K BORAH MRS. R S DEURI (R5) MR. J ABBAS
12	CRP(IO)/193/2019	BALARAM RAJBONGSHI Versus TARINI BAISHYA AND 2 ORS.	MR. T DEURI	
13	MACApp./194/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LTD., Versus SRI BHAGYA RABHA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S ALIM (R-1)
14	MACApp./262/2019 WITH LCR	SMTI. ARCHANA SINGH AND 2 ORS. Versus SRI SINAM BINON SINGH AND 2 ORS.	MR D MONDAL DR. UTPALJEET BARUAH MR. P SARMA	MRS. S ROY MS. I DAS
15	MACApp./325/2019 WITH LCR	SMTI. TANUJA DAS Versus THE REGIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD. AND 7 ORS	MR D K KALITA MR. K K PARASAR MR. J D ROY	MR SISHIR DUTTA MR. M R KHANDAKAR MS M BORCHETIYA MR. S DUTTA
16	MFA/15/2020 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI DEEPLYOTI RAY and ANR	MS R D MAZUMDAR MS. B BORA	MR. P K TALUKDAR
17	MACApp./16/2020 WITH LCR	SMTI. AJANTA CHOUDHURY BARUAH Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH CO/34/2021 in MACApp./16/2020	ORIENTAL INSURANCE COMPANY LTD Versus AJANTA CHOUDHURY BARUAH AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S N KRISHNATRAYA
18	CRP(IO)/65/2022 WITH LCR 1 FILE(SCANNED COPY)	UNION OF INDIA AND ANR Versus RINA KOIRI AND ANR	MR. A BARKATAKI	
19	CRP(IO)/299/2022	SMTI. LAKHIA RABIDAS Versus REJAL ALI LASKAR	MR. M H RAJBARBHUIYAN MRS. R CHETRI MD. R ALI	
20	MACApp./865/2022 WITH LCR	SBI GENERAL INSURANCE COMPANY LTD. Versus URMILA SAHU AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B BARUAH (R-1,2,3)
21	I.A.(Civil)/2991/2022 in MACApp./139/2021	SRI JAMAN SINGH BRAHMA Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE LIMITED AND 8 ORS	MR. P P BORTHAKUR MAYUR DAS	MR. R GOSWAMI MS. P BORTHAKUR (R1) MS IVY HUSSAIN (R-2) MS A HUSSAIN (R-2)

	WITH MACApp./139/2021	SRI JAMAN SINGH BRAHMA Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE LIMITED AND 8 ORS	MR. P P BORTHAKUR MAYUR DAS	MR. R GOSWAMI MS. P BORTHAKUR (R1) MS IVY HUSSAIN (R-2) MS A HUSSAIN (R-2)
22	CRP/51/2023	BIJU KUMAR BORA Versus BHARATI BHARALI	MR H MAURYA MR. L HUSSAIN	MR. A SARMA
23	CRP/52/2023	M/S MEGHA ASSAM PVT. LTD. Versus M/S ROOBY WINE SHOP AND ANR	MR. S K BHATRA MR J C GAUR	MR. JYOTIRMOY ROY (R-1,2) MR. C CHAKRAVARTY(R-1,2) MR D DAS(R-1,2) MR H M R HOQUE(R-1,2) MR. N DAS (r-1)
24	CRP/66/2023	PRADIP BAISHYA Versus BINOD KUMAR JAIN AND 3 ORS.	MR. R ALI MR M KALITA MR M BORO	
25	CRP(IO)/128/2023	SAMSUL HAQUE Versus AKHTAR ALI	MR. B C DAS MS. I DAS	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
26	CRP(IO)/138/2023	SAMAR ALI AND 6 ORS. Versus ABDUL MATIN AND ANR	MR S CHAUHAN MR. A R SHOME MR A J GHOSH MR D NANDI	MR. SURAJIT DAS (R- 1, 2) MR. P P DAS (R- 1, 2)
27	CRP/143/2023	SRISTI AND 2 ORS Versus KAILASH KUMAR SHARMA	MR. N G KUNDU MR G DEKA MR B KAUSHIK	MR. N HAQUE MR M HUSSAIN
28	CRP(IO)/225/2023	TILUTTOMA BARUAH Versus SAHINUL ISLAM	MR. N DHAR MD. B HUSSAIN MS NEELAM MR A H TOUFIQ	MR. S ROY MR. M H LASKAR M. HOSSAIN
29	CRP(IO)/306/2023	MR. SHADUDDIN AHMED AND ANR. (LEGAL HEIRS OF LATE GULENA KHATUN) Versus FIROJ ALI AND 4 ORS.	MR. P KHATANIANR MS N RAHMAN	
30	CRP(IO)/347/2023	SWAPAN BISWAS AND ANR. Versus STATE BANK OF INDIA	MR. R BORA MR. D. BORAH	MR. A PARVEZ
31	I.A.(Civil)/3768/2023 in Arb.A./12414/2023	RANJIT DAS Versus KUSMA URANG	MR. A R SHOME MR A J GHOSH MR. P MAZUMDER MR N ALAM	
	WITH Arb.A./12414/2023 (Filing Number)	RANJIT DAS Versus KUSMA URANG B	MR. P MAZUMDER	
32	Mat.App./3/2024 WITH LCR	XXXXXXX Versus XXXXXXX	MR A TEWARI MR. A M KHAN MR Z RAHMAN MS. C DUTTA MS. K HAZARIKA MS. M BAISHYA MR. K NATH	MR. P J SAIKIA
33	MFA/42/2024 WITH LCR	MONMONI CHETRY AND 2 ORS. Versus M/S B K AGENCY AND ANR B	MR. U DUTTA MR. B. KUMAR MR. M B ISLAM	MS. R D MOZUMDAR MS. C MOZUMDAR (r-2) MR. S P SHARMA (r-2)
34	Mat.App./44/2024 WITH LCR	XXXXXXX Versus XXXXXXX	MS. T SOM MR H DAS MS. U HAZARIKA	MR. J KALITA (R-1) MR SOHAING (R-1)
35	FAO/73/2024 CAVT. NO.10022/024,	LAXMIKANT BENGANI Versus PRADIP KUMAR BENGANI	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. SURAJIT DAS MR. P P DAS FOR CAVEATOR

	WITH I.A.(Civil)/3136/2024 in FAO/73/2024	LAXMIKANT BENGANI Versus PRADIP KUMAR BENGANI	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. SURAJIT DAS MR. P P DAS FOR CAVEATOR
36	FAO/78/2024 WITH LCR 2 FILES	MS/ SAMPAT AUTOMOILES Versus SRI JOGENDER CHOUDHURY AND ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED
37	CRP/110/2024	GHANASHYAM BEZBARUAH Versus ARUNA BEZBARUAH	MR. R SARMA MS. J TAMULI	MR. J KALITA MR SOHAING
	WITH I.A.(Civil)/3263/2024 in CRP/110/2024	GHANASHYAM BEZBARUAH Versus ARUNA BEZBARUAH	MR. R SARMA MS. J TAMULI	
38	MACApp./127/2024 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus NIRMAL CH. MEDHI @ NIRMAL MEDHI AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R Deka S I AKAND FOR CAVEATOR
	WITH CO/8/2024 in MACApp./127/2024	NIRMAL CH MEDHI @ NIRMAL MEDHI Versus ORIENTAL INSURANCE CO. LTD	MR. R Deka S I AKAND	MS. R D MOZUMDAR MS. R D MOZUMDAR MS. C MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/2359/2024 in MACApp./127/2024	NIRMAL CH. MEDHI @ NIRMAL MEDHI Versus ORIENTAL INSURANCE COMPANY LTD.	S I AKAND S I AKAND	MS. R D MOZUMDAR
39	I.A.(Civil)/153/2024 in MACApp./7897/2023	PURNIMA DAS AND 3 ORS. Versus KALPANA NATH DAS AND 2 ORS.	MR D MONDAL DR. U BARUAH RANJU R S BARUAH	MR. R GOSWAMI(R-3) MS. M SAIKIA(R-3) MS. P BORTHAKUR(R-3)
	WITH MACApp./7897/2023 (Filing Number)	PURNIMA DAS AND 3 ORS. Versus KALPANA NATH DAS AND 2 ORS. A	DR. U BARUAH	
40	CRP(IO)/466/2024 B/O	KAMRUJ JAMAN AND ANR Versus MD. BADAR UDDIN AHMED	MR. A ROSHID MS. T BEGUM	MR. M NATH MR. A BHATTACHARJEE MS. D L DEKA D J CHAKMA MAUSAM NATH
41	MACApp./535/2024 B/O	BAHARI KHATUN AND 3 ORS Versus NEW INDIA ASSURANCE COMPANY LTD	MR. R Deka S I AKAND	MR SISHIR DUTTA (R-1) MS S MOCHAHARI(R-1) MR. S DUTTA(R-1) MR S DUTTA(R-1)
42	I.A.(Civil)/573/2024 in MACApp./14085/2023	ORIENTAL INSURANCE COMPANY LTD Versus MUKUL CHANDRA SAIKIA AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL(R-1)
	WITH MACApp./14085/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MUKUL CHANDRA SAIKIA AND ANR. A	MS. R D MOZUMDAR	
43	I.A.(Civil)/1497/2024 in Mat.App./5417/2024	XXXXXXX Versus XXXXXXX	MR. M HASAN MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN	MR. S R GOGOI (R2) PP, ASSAM
	WITH Mat.App./5417/2024 (Filing Number)	XXXXXXXXX Versus XXXXXXXXX	MR. M HASAN	
44	I.A.(Civil)/1630/2024 FIXED in CRP/5311/2024	M/S HORIZON MARKETING AND ANR Versus M/S BRIGHT CONSTRUCTION CORPORATION AND 3 ORS	MR. S P ROY JYOTISH DAS MS. V RAI	MR. N ALAM (R-1 to 4) S A BAKHTIAR (R-1 to 4)

	WITH CRP/5311/2024 (Filing Number)	M/S HORIZON MARKETING AND ANR Versus M/S BRIGHT CONSTRUCTION CORPORATION AND 3 ORS (A)	MR. S P ROY	
45	I.A.(Civil)/1935/2024 in MACApp./5979/2024	BAHAJUDDIN SK. AND 2 ORS. Versus GAUTAM SENGUPTA AND 5 ORS.	MR. M TALUKDAR MR. M ISLAM	MR. A BARKATAKI(R-3) MRS. S ROY (r-6)
	WITH MACApp./5979/2024 (Filing Number)	BAHAJUDDIN SK AND 2 OSR Versus GAUTAM SENGUPTA AND 5 ORS F	MR. M TALUKDAR	
46	I.A.(Civil)/3378/2024 in MACApp./12285/2024	MALAYA DEKA AND 3 ORD Versus RAJEEV RAY AND 2 ORS	MR D MONDAL	
	WITH MACApp./12285/2024 (Filing Number)	MALAYA DEKA AND 3 ORD Versus RAJEEV RAY AND 2 ORS	MR D MONDAL	
47	I.A.(Civil)/4048/2024 in FAO/87/2024	M/S SURYA KANT SINGH Versus BARUAS INDUSTRIES AND 4 ORS	MR. D K KOTOKY MR. S NAG MR. N D SARMA A RAHMAN	MR G N SAHEWALLA MR H K SARMA MR M SAHEWALLA FOR CAVEATOR
	WITH FAO/87/2024 CAVT. NO. 08082/024,	M/S SURYA KANT SINGH Versus BARUAS INDUSTRIES AND 4 ORS	MR. D K KOTOKY MR. S NAG MR. N D SARMA A RAHMAN	MR G N SAHEWALLA MR H K SARMA MR. A SARMA (R-4,5) MR. M HUSSAIN (R-4,5) MR. K KALITA (R-4,5) MR M SAHEWALLA MS G SWAMI (R-4,5) FOR CAVEATOR
48	I.A.(Civil)/4060/2024 WITH LCR in MACApp./319/2017	MD ASAB UDDIN @ MD KASAMUDDIN Versus MD NAZIM HIKMAT ALI AHMED and 2 ORS	MR. S H RAHMAN	MR. R GOSWAMI
	WITH MACApp./319/2017	MD ASAB UDDIN @ MD KASAMUDDIN Versus MD NAZIM HIKMAT ALI AHMED and 2 ORS	MR.S H RAHMAN MR.D A KAIYUM MR.K ISLAM MR.E HUSSAIN	MR.R GOSWAMIR-3 MS.M SAIKIA(R-3) MS.P BORTHAKUR(R-3)
49	MC/3/2025 MAC.APP. 178/2024(D/O) in MACApp./178/2024	MRS SAPTA DEEPA BHARALI BAISHYA Versus THE REGIONAL MANAGER ORIENTAL INSURANCE CO. LTDand 2 ORS A	MR. M TALUKDAR MR. D NATH	
50	I.A.(Civil)/204/2025 MAC.APP. 533/2016(D/O), MAC.APP. 240/2016(D/O) in MACApp./533/2017	NATIONAL INSURANCE COMPANY LTD Versus SRI DEVANATH VISWAKARMA and 2 ORS H	MS. M SAIKIA	
51	I.A.(Civil)/366/2025 WITH LCR in MACApp./191/2022	CHISILMAY D SHIRA Versus THE ORIENTAL INSURANCE COMPANY LTD AND ORS	MR. S K GOSWAMI MR. R SHARMA MRS. P M DUTTA	
	WITH MACApp./191/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus CHISILMAY D. SHIRA AND 4 ORS.	MR. S K GOSWAMI MR. A DUTTA MR. R SHARMA MRS. P M DUTTA	MR. A M KHAN (R-1,2,3) MR T T MONI(R-1,2,3)
	WITH I.A.(Civil)/1194/2022 in MACApp./191/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus CHISILMAY D. SHIRA AND 4 ORS.	MR. A DUTTA MRS. P M DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 23/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR J CHOPRA	30-04-2025	To	04-05-2025
21)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
22)	MR. S SARMA	21-04-2025	To	25-04-2025
23)	MR D K MISHRA	22-04-2025	To	24-04-2025
24)	MR B PRASAD	22-04-2025	To	24-04-2025
25)	MR P J BORAH	22-04-2025	To	24-04-2025
26)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I, IF TIME
PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/3341/2016	MUSSTT. MOFIJA BEGUM HAJARIKA Versus MRS. FATEMA KHATOON and 9 ORS	MR.N J DUTTA MR.K D SARMA	GA, ASSAM MR.G C PHUKAN(R- 1-3, 5-7) MR.S K SINGH(R- 1-3, 5-7) MR.G UDDIN(R-1-3, 5-7)
2 WP(C)/8019/2018	SACHINDRA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. M C KALITA MR. B K DAS MS. P DAS	MR. S R BORUAH (GA, ASSAM)
3 WP(C)/8038/2018	BTL EPC LTD (AGRO DIVISION) Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. A DHAR MD F FARIDI MR. B K KASHYAP	GA, ASSAM
4 WP(C)/8091/2018	LALA SINGH Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR. C K S BARUAH (R4)
5 WP(C)/8100/2018	M/S. BORAH ASSOCIATES AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR N BARUAH	GA, ASSAM
6 WP(C)/8108/2018	RANJIT PAUL AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. H A SARKAR	SC, NRC (R4) ASSTT.S.G.I. (R1) SC, ELECTION COMMISSION. SC, F.T (R2,3,5TO8)
7 WP(C)/8269/2018	HAMIDA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MS. A AHMED MR. JUNM LASKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
8 WP(C)/8289/2018	JAHAN UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR K BHUYAN MR. N ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

9	WP(C)/1510/2021	SHARIFA KHATUN Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA MR R AMEEN	MR D K SARMAH (R-1 TO 4) MR. R ISLAM (R5) MS. A TALUKDAR (R-1 TO 4) S BORA (R-1 TO 4) MR. N BARDOLOI (R5) SC, I O C SC, GST
10	WP(C)/6184/2021	M/S CAPITAL ENTERPRISES AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. N UPADHYAY MR. P DAS MR RAJEEV AGARWAL	
11	WP(C)/321/2023	M/S. M. M. FUEL CENTRE Versus THE UNION OF INDIA AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. A K GUPTA MR. P BORDOLOI	MR. S S ROY DY.S.G.I. SC, I O C
12	WP(C)/4275/2023	SUBODH SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE
13	WP(C)/4609/2023	SUBHAM DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA MR A SHARMA MR I AHMED	GA, ASSAM SC, TAXES SC, K A A C
14	WP(C)/6576/2023	MONJURUL ISLAM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN MR. SAYED SALIM AHMED	GA, ASSAM
15	WP(C)/1001/2024	MD. MUSTAFA AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	MR. N J GOGOI(SC, ASAMB) SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.
16	WP(C)/2033/2024 B/O	KALYAN BHATTACHARJEE Versus THE GAUHATI MUNICIPAL CORPORATION AND 9 ORS	MR K K MAHANTA (Sr. Advocate) MS T BARUAH MR. M SAIKIA MR. K M MAHANTA	GA, ASSAM MR P UPADHYAY (R-7,8,9,10) MR A UPADHYAY (R-7,8,9,10) MS. JYOTI CHETRY (R-7,8,9,10) SC, GMC SC, REVENUE
17	WP(C)/5720/2024	MALEKA KHATUN @ KATEKA KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE
ORDERS				
18	WP(C)/4967/2017	BALIKATIA GPSS LTD. Versus THE STATE OF ASSAM and 8 ORS.	MR.B RAHMAN MR.S CHOUDHURY	DR.B AHMED(R. 6 & 7.) SC, CO-OP. GA, ASSAMR. 1 to 5, 8 and 9.
19	WP(C)/1712/2018	PRANDEEP SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A GANGULY MR. A DUTTA	GA, ASSAM
20	I.A.(Civil)/270/2025 in WP(C)/5026/2022	SHAHNAZ RASUL MANSOOR @ SHAHNAZ RASUL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, GAD SC, GMC SC, G M D A
	WITH WP(C)/5026/2022	SHAHNAZ RASUL MANSOOR @ SHAHNAZ RASUL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, GAD SC, G M D A SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 23/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR J CHOPRA	30-04-2025	To	04-05-2025
21)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
22)	MR. S SARMA	21-04-2025	To	25-04-2025
23)	MR D K MISHRA	22-04-2025	To	24-04-2025
24)	MR B PRASAD	22-04-2025	To	24-04-2025
25)	MR P J BORAH	22-04-2025	To	24-04-2025
26)	MR A W AMAN	23-04-2025	To	23-04-2025



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10:30 AM to 1:00 PM

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[For Wednesday,23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/4821/2018 FIXED	SANJAY SINGH GANGOLA Versus THE UNION OF INDIA AND 6 ORS.	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	MRS. A GAYAN (C.G.C.) (R-1 TO 7) ASSTT.S.G.I.
2 WP(C)/5805/2020	CONST 391 CHITRARANJAN BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P SARMAH MR. P N SHARMA MS. J BAISHYA	GA, ASSAM
3 WP(C)/2813/2021	MADHURJYA BORGOHAIN AND 5 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. M KALITA MR. J HATIMURIA	MR. B K DAS (R-2-8) ASSTT.S.G.I. SC, ONGC
WITH 4 WP(C)/3603/2023	JAHNU KONWAR AND ANR Versus THE UNION OF INDIA AND 9 ORS	MR. M KALITA MR. J HATIMURIA	MR. B K DAS (R-2 to 10) MR H P GUWALA (R-2 to 10) H P NEOG (R-2 to 10) MR. D J DAS (R-2 to 10) DY.S.G.I.
5 WP(C)/2544/2022	SASHI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. J PATOWARY MR D K ROY	MR. U K NAIR (r-5) SC, FINANCE AND TAXATION MR. D NANDI MRS. S P NAIR (r-5) MS P SARMAH MR. M P SARMA (r-5) MS S SARMA HAZARIKA (r-5) MR. A BORO (r-5) MR A CHAKRABORTY (r-5)
6 WP(C)/1405/2023 FIXED	SACHINDRA NATH MISRA Versus THE KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 3 ORS.	MR. K N CHOUDHURY MR. T J MAHANTA MR. R M DEKA MR D MAHANTA N GAUTAM	MR. A M BORA MR. N NATH (r-1 TO 4) MR N TALUKDAR (r-1 TO 4) MS. C CHOUDHURY MR. R BARTHAHUR MR. M S HUSSAIN
7 WP(C)/2130/2023 FIXED	DIRU CHETIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	GA, ASSAM
8 WP(C)/2762/2023 FIXED	MD. NURUL AMIN Versus STATE OF ASSAM AND 3 ORS.	MR. B CHAKRAVARTY MR. N BORO MS. A LALA	GA, ASSAM

9	WP(C)/3245/2023	ANURADHA KALUWAR Versus THE UNION OF INDIA AND 3 ORS	MR. B CHETRI MRS H M PHUKAN MR VINOD BASFOR	MR H GUPTA (r-1) DY.S.G.I.
	WITH			
10	WP(C)/2043/2021	ON THE DEATH OF SANJIB KUMAR KALUWAR, HIS LEGAL HEIRS MRS. ANU KALUWAR AND ORS. REP. Versus THE UNION OF INDIA AND 3 ORS	MR. B CHETRI	ASSTT.S.G.I.
11	WP(C)/4243/2023 WP(C) 2557/15 WP(C) 2990/17 (BOTH D/O), FIXED	KAMAL KATAKY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, GAD SC, REVENUE SC, FINANCE
12	WP(C)/4826/2023 FIXED	ANJUWARA AHMEDA Versus STATE OF ASSAM AND 3 ORS.	MR. S ALIM	GA, ASSAM MR J ISLAM (R 4) MR. A HUSSAIN (R-4) MR M ROHMAN (R-4)
13	WP(C)/5215/2023	LALIT RAI Versus THE UNION OF INDIA AND 7 ORS	MD H R AHMED MR A MALEK	MR. S S ROY DY.S.G.I.
14	WP(C)/5288/2023 FIXED	VIJAY KUMAR L Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR H K DAS MR. A BORO MR N K SARMA	MR K KHANNA (r-2) MS M DAS (r-2) SC, INDUSTRIES AND COMMERCE
15	WP(C)/5508/2023 FIXED	LEENA DAS @ MUSSTT. ALINA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. T J MAHANTA (R-7) GA, ASSAM (R1 - R6) SC, AG MR. P P DUTTA MS P SARMA (R-7) MS. P P DAS (R-7)
16	WP(C)/6042/2023	ARATI SINGHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
17	WP(C)/7296/2023	LANKESWAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MS B KOUSHIK	GA, ASSAM SC, PWD
18	WP(C)/202/2024	KALYAN BAIRAGI AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. C CHOWDHURY MR. D K BAGCHI MS J.S. DAS	MR K L GUPTA (R-2, 3) SC, INDUSTRIES AND COMMERCE
19	WP(C)/1367/2024	ABHIJEET CHAUDHARY Versus THE UNION OF INDIA AND 5 ORS	MR A KHANIKAR R L CHUTIA MR B DEORI	MR. K GOGOI DY.S.G.I.
20	WP(C)/2272/2024	JOYANTI DOIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU SC, FINANCE DEPTT.
21	WP(C)/2565/2024 B/O	SAILENDRA SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MD. A SAHAD MR. M H ALI	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
	WITH			
22	WP(C)/6234/2024	RAJIB DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
	WITH			
23	WP(C)/6243/2024	KHOGEN BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
	WITH			
24	WP(C)/6246/2024	JOYGESWAR BURAGOHIAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
	WITH			
25	WP(C)/6247/2024	AJIT BOIRAGI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C

26	WITH WP(C)/6248/2024	JITEN GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
27	WITH WP(C)/6249/2024	ASHOK ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
28	WITH WP(C)/6251/2024	ABUL KHAYER REIZA HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
29	WITH WP(C)/6285/2024	GANESH BORA Versus THE STATE OF ASSAM AND 4 ORS.	MD. S ALOM MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
30	WITH WP(C)/6295/2024	DHARANI DHAR KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
31	WITH WP(C)/6318/2024	TIRTHA NATH CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
32	WITH WP(C)/6322/2024	DILIP BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
33	WITH WP(C)/6325/2024	MANIK DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
34	WITH WP(C)/6340/2024	MANASI BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
35	WITH WP(C)/6505/2024	JIBAN CHANDRA BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
36	WITH WP(C)/6659/2024	MADHAB CH NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
37	WITH WP(C)/6660/2024	MAMAT CH PATOWARY Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM MR. S. ALOM	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
38	WP(C)/2713/2024	FAZLUL HOQUE MONDAL Versus THE STATE OF ASSAM AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU DY.S.G.I. SC, SSA
39	WP(C)/3953/2024 AS A FIXED ITEM	FAKARUDDIN ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, REVENUE

40	WP(C)/4498/2024	MOSHARRAF HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	SC, ELEM. EDU MR J ABEDIN (R-7) GA, ASSAM MR. K I MAZUMDER (R-7) MR M Z RAHMAN (R-7) SC, SSA
WITH				
41	WP(C)/4628/2023	ABDUL KARIM MOLLAH Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, ELEM. EDU GA, ASSAM
42	WP(C)/4567/2024	KRISHNA PRASAD LASKAR AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S DEKA MS. C TALUKDAR	SC, CO OP GA, ASSAM SC, FINANCE
43	WP(C)/5848/2024	ABDUL SATTAR Versus THE STATE OF ASSAM AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY	GA, ASSAM SC, FINANCE SC, REVENUE
44	WP(C)/6051/2024	SURENDRA NATH GAYARI Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU SC, AG (A AND E) SC, SEC. EDU. SC, BTC SC, SSA SC, FINANCE
45	WP(C)/6650/2024 B/O	BRINDA BARUAH @ BRINDA BARUAH DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. D BORAH MR. R DOWARAH	SC, AG (A AND E) GA, ASSAM SC, FINANCE SC, EDU
46	WP(C)/6706/2024	JITENDRA NATH Versus STATE OF ASSAM AND 3 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR	SC, P AND R.D.
47	WP(C)/6779/2024	DHULESWAR BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
48	WP(C)/210/2025	IMDAD CHAND Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM	GA, ASSAM SC, NHM SC, HEALTH
49	WP(C)/592/2025	ISFAQUR SIDDIQUE Versus THE STATE OF ASSAM AND ORS	MR H R A CHOUDHURY MR. A T SARKAR AMINUR RAHMAN	GA, ASSAM MR. B SHARMA (R8) MR. D DAS (R8) SC, NHM SC, HEALTH
50	WP(C)/618/2025	GOBINDA TAID Versus THE STATE OF ASSAM AND 3 ORS	MR D S DEKA	SC, FOREST
51	WP(C)/646/2025	TARANI SEN SAIKIA Versus THE STATE OF ASSAM AND ORS	MR. A AHMED MS. D GOSWAMI MS. S DAS	GA, ASSAM SC, AG MR S P DAS (STANDIN COUNSEL, DE AND CT.)
52	WP(C)/659/2025 FIXED	SAUMYABRATA BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM
53	WP(C)/719/2025	ARUP KUMAR SARANIA AND 2 ORS Versus THE STATE OF ASSAM AND ORS	MR M DEKA MR. K R PATGIRI MS CHITRALEKHA DAS MS CHITRALEKHA DAS MS. D. DEVI	GA, ASSAM MR. D BORAH (R- 8,9,10,11,12) MR. R DOWARAH(R- 8,9,10,11,12)
ORDERS				
54	WP(C)/7877/2018	GOBIND KR. DEORI Versus THE STATE OF ASSAM AND 2 ORS	MR. S K DEORI MS. SOMILA MR. B DEORI MR. P DAIMARY	GA, ASSAM

55	WP(C)/5934/2021	DHRUBA NATH Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M MAHANTA MR D C NATH	MR. M K CHOUDHURY (R-7) MR. K R PATGIRI (R-7) MR P BHARDWAJ (R-7) MR. M SARMA (R-7) SC, SEC. EDU.
56	WP(C)/5987/2021	GUNA PRASAD PHUKAN Versus THE STATE OF ASSAM AND 6 ORS.	MR B BURAGOHAIN MR. P J SAIKIA, SR. ADV MR. S B PRASAD MR. A K GUPTA MS. S GOGOI MR J P KACHARI MS M NIROLA	SC, CO OP SC, AG
57	WP(C)/5771/2022	MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	GA, ASSAM SC, SEC. EDU.
58	WP(C)/2081/2023	ERSHAD ALI SK Versus THE STATE OF ASSAM AND 6 ORS	MR Z HUSSAIN MR. M HOQUE	SC, ELEM. EDU GA, ASSAM
59	WP(C)/2530/2023	PRAFULLA BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. N ISLAM R KR DAS M KHATUN	SC, SEC. EDU.
60	WP(C)/5678/2023	S/356343F HAV/ORL KULDEEP SINGH Versus THE UNION OF INDIA AND 6 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	MR. B CHAKRAVARTY DY.S.G.I.
61	WP(C)/5714/2023	ANWESHA DOWERAH AND ANR Versus THE STATE OF ASSAM AND ORS.	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, WPT AND BC SC, HEALTH AND F W
62	MC/75/2024 IN WP(C) 6881/15 (D/O) in WP(C)/6881/2015	PHANINDRA PATOR Versus UNION OF INDIA and 6 ORS	MR DEBA SARMAH MS N SHYAM	DY.S.G.I.
63	Cont.Cas(C)/166/2024 FIXED	SHORIFUL ISLAM Versus NARAYAN KONWAR, IAS AND 3ORS	MR. R ISLAM S HOQUE	MD S HOQUE (R-4) MR. M DEKA (R-4)
64	Cont.Cas(C)/451/2024 FIXED	RUHIT CHABUKDHARA Versus MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	MR. R MAZUMDAR MR B KAUSHIK
65	Cont.Cas(C)/576/2024	SMTI RUBI GOSWAMI Versus NARAYAN KONWAR	MR P SARMAH	
66	I.A.(Civil)/1351/2024 in WP(C)/218/2023	BORSING LANGLEH AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH	SC, AGRI. DEPARTMENT
	WITH WP(C)/218/2023	BORSING LANGLEH AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, AGRI. DEPARTMENT SC, K A A C
67	I.A.(Civil)/3756/2024 in Review.Pet./14514/2024	NAREN SAIKIA AND 7 ORS Versus BONOSHREE SAIKIA AND 7 ORS	MR B D DAS MR H K SARMA MR. H R DAS	MR. K N CHOUDHURY(R-1) GA, ASSAM MISS. R R KAKATI (R-1) MR. D J DAS(R-1) MS N MAHANTA(R-1) N GAUTAM(R-1) SC, TRANSPORT DEPARTMENT, ASSAM MR. TANUZ KASHYAP(R-1) SC, A S T C
	WITH Review.Pet./14514/2024 (Filing Number)	NAREN SAIKIA AND 7 ORS Versus BONOSHREE SAIKIA AND 7 ORS	MR B D DAS	

68	I.A.(Civil)/280/2025 in WP(C)/4278/2021	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) SC, HEALTH
	WITH WP(C)/4278/2021	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
HEARING				
69	WP(C)/2652/2016 FIXED	PRABIN CHANDRA KALITA Versus THE CENTRAL BANK OF INDIA and 3 ORS.	MR.S BORTHAKUR MR.A BORGOHAIN	MR.A C SARMA(R- 1-4) MR.B HALDAR R- 1-4 MR M SARMA (R-1 to 4) MR.G BHARADWAJ(R- 1-4)

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LEAVE NOTE OF ADVOCATES FOR 23/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR J CHOPRA	30-04-2025	To	04-05-2025
21)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
22)	MR. S SARMA	21-04-2025	To	25-04-2025
23)	MR D K MISHRA	22-04-2025	To	24-04-2025
24)	MR B PRASAD	22-04-2025	To	24-04-2025
25)	MR P J BORAH	22-04-2025	To	24-04-2025
26)	MR A W AMAN	23-04-2025	To	23-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,23rd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 25

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./1341/2022 WITH LCR 1 FILE(SCANNED COPY)	ATIQUR RAHMAN @ THAKUR AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	MR. S I HUSSAIN (R-2) MR. N H BARBHUIYA (R-2) PP, ASSAM
2	Crl.Pet./1219/2023 WITH LCR 1 FILE(SCANNED COPY)	ANU PEGU AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR G JALAN	MR. K MOHAMMED (R-2) PP, ASSAM
3	Crl.Rev.P./467/2024 WITH LCR 2 FILES(SCANNED COPY)	NAYANA CHANGKAKOTI Versus MANASH JYOTI SHARMA	MR. A CHAMUAH R BHUYAN MR. N BORDOLOI	MR. DITUL DAS MR. A K SINGH MR. D S SINGH MS TINLUNG
4	Crl.Pet./839/2024 WITH LCR 2 FILES(SCANNED COPY)	DULAL BORA Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MS. P AGARWALA, Amicus Curiae for R.2 PP, ASSAM
5	Crl.Pet./1573/2024 WITH LCR 1 FILE(SCANNED COPY)	PRANAB NARAYAN DEV @ KUMAR PRANAB NARAYAN DEV Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR. S RANA MR. R ALI	MR. A J DAS (R-2) MR P DEKA(R-2) MR. R DE(R-2) MS. D PATHAK(R-2) PP, ASSAM
ORDERS				
6	Crl.Pet./552/2023	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
7	I.A.(Crl.)/940/2024 WITH OFFICE NOTE in CrI.A./324/2024	DR SAMEDUR RAHMAN Versus THE STATE OF ASSAM	MR. N D BHUYAN MR. N D BHUYAN MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	PP, ASSAM
WITH				
	Crl.A./324/2024	DR SAMEDUR RAHMAN Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	PP, ASSAM
8	I.A.(Crl.)/1103/2024 WITH OFFICE NOTE in CrI.A./10014/2024	ANISUZ ZAMAN Versus NABUL ALI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN

WITH
[Crl.A./10014/2024](#)
(Filing Number)

ANISUZ ZAMAN
Versus
NABUL ALI

MR. A M BARBHUIYA

WITH
[Crl.L.P./47/2024](#)

ANISUZ ZAMAN
Versus
NABUL ALI

MR. A M BARBHUIYA
MS S R MAZARBHUIYA
MS A BEGUM
S. M. ZINNA

MR. B D KONWAR SR. ADV.
MRS J M KONWAR
MR J SINGH
H BAISHYA
MS M ZOMUANPUII
MS S JAIN

9 [Crl.Pet./1302/2024](#)
WITH LCR 1 FILE(SCANNED COPY)

TAPOBRAT CHUTIA
Versus
THE STATE OF ASSAM AND ANR

MR. R ISLAM
S BEGUM
T TALUKDAR

PP, ASSAM

10 [Crl.Pet./1601/2024](#)

ABDUL AHAD
Versus
FAKRUL ISLAM AND 2 ORS.

MR. P K ROYCHOUDHURY
MR. N HAQUE
MR K UDDIN
MR. A K AZAD

PP, ASSAM

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